



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

- FOR ORDERS -

| | | | |
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| 1 | WA/392/2015 THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM Versus RATAN BASUMATARY and 9 ORS. | MR.D SAIKIA MR.B GOGOI(MR.H.RAHMAN, MS.J.HUDA) MRSA VERMA SC, FINANCE(MR.H.RAHMAN, MS.J.HUDA) | MR S BORTHAKUR MS. P BORAH GA, ASSAM |
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| 2 | PIL/30/2023 | WE FOR GUWAHATI FOUNDATION AND 2 ORS. | MS. SUDAKSHINA K. MS. D GHOSH | SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R- 21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R- 11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r- 19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA |
| | | Versus | | |
| | | THE STATE OF ASSAM AND 23 ORS. | | |
| 3 | WP(C)/6583/2023 FIXED | ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION | G. GOSWAMI R SARMAH MR J BORAH | MR. M SHARMA (r-2,3) MS. S YASMIN (r-2,3) DY.S.G.I. SC, UBI |
| | | Versus | | |
| | | UNION OF INDIA AND ORS | | |
| 4 | Review.Pet./204/2024 IN WA/25/2018 (D/O) | HAMELA KHATUN | MR. S C BISWAS MRS. S D CHOUHDURY MS. U NANDA MS. J GHOSH | SC, ELEM. EDU SC, AG (A AND E) SC, PENSION |
| | | Versus | | |
| | | THE STATE OF ASSAM AND 5 ORS. | | |
| 5 | Cont.Cas(C)/343/2024 FIXED | ALAKA KALITA | MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH | MR. R MAZUMDAR |
| | | Versus | | |
| | | SRI NARAYAN KONWAR AND ORS | | |
| 6 | Review.Pet./7/2025 IN WA/71/2018 (D/O), WA/70/2018 (D/O) | THE STATE OF MIZORAM | MR. A BORUA | MR. P D NAIR DY.S.G.I. |
| | | Versus | | |
| | | SH R LALTHANZAUVA AND 159 OTHERS | | |
| 7 | I.A.(Civil)/127/2025 CAVT. NO.123420/24,N in WA/15654/2024 | THE UNION OF INDIA | MR. A K DUTTA | MR. S C BISWAS MS. J GHOSH FOR CAVEATOR |
| | | Versus | | |
| | | DHARMEN NAIDU | | |
| | | Versus | | |
| | | THE UNION OF INDIA | | |
| 8 | I.A.(Civil)/128/2025 CAVT. NO.123420/24,N in WA/15658/2024 | THE UNION OF INDIA | MR. A K DUTTA | MR. S C BISWAS MS. J GHOSH FOR CAVEATOR |
| | | Versus | | |
| | | LAXMI DEVI @ LAKHIMI DEVI | | |
| | | Versus | | |
| | | THE UNION OF INDIA | | |
| | | Versus | | |
| | | LAXMI DEVI | | |

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| 9 | I.A.(Civil)/269/2025 WITH ITA/6/2024 (D/O), ITA/4/2024 (D/O), ITA/2/2024 (D/O), ITA/7/2024 (D/O) in ITA/6/2024 | MR SANJAY GARG AND ANR Versus WILLIAMSON FINANCIAL SERVICES LIMITED | PRABIN KR. BORA | SC, ITD |
| 10 | I.A.(Civil)/296/2025 in WA/15065/2024 | INDIAN OIL CORPORATION LTD Versus C H GOVINDA | MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM | |
| | WITH WA/15065/2024 (Filing Number) | INDIAN OIL CORPORATION LTD Versus C H GOVINDA | MR. A SARMA | |
| 11 | I.A.(Civil)/297/2025 CAVT. NO.123420/24,N in WA/15567/2024 | THE UNION OF INDIA AND ORS Versus MANJUMA HAZARIKA | MR. A K DUTTA | MR. S C BISWAS FOR CAVEATOR |
| | WITH WA/15567/2024 (Filing Number) | THE UNION OF INDIA Versus MANJUMA HAZARIKA | MR AJIT KUMAR DUTTA | |
| - FOR FRESH ADMISSION WITH STAY/BAIL - | | | | |
| 12 | WA/382/2024 FIXED | STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E | MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY | MR. P HAZARIKA(R-3) MR G GOSWAMI (R-4) MR. H S BORAH (R-3) SC, BSNL |
| 13 | WP(C)/5624/2024 | MINU DEVI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA | SC, HIGHER EDU GA, ASSAM SC, REVENUE |
| 14 | WP(C)/5626/2024 | BISWA BHARATI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA | SC, HIGHER EDU GA, ASSAM SC, REVENUE |
| 15 | WP(C)/6594/2024 FIXED | ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR | MR. K N CHOUDHURY MR. S CHAKRABORTY | GA, ASSAM |
| 16 | WA/11/2025 FIXED | L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS | MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH | GA, ASSAM SC, APDCL |
| 17 | WA/40/2025 B/O | M/S RIVER VALLEY TEA COMPANY PRIVATE LTD AND ANR Versus THE TEA BOARD AND 3 ORS | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAIENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | |
| - FOR FRESH ADMISSION WITHOUT STAY/BAIL - | | | | |
| 18 | PIL/55/2024 | WE FOR GUWAHATI FOUNDATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MS. D GHOSH | GA, ASSAM SC, HEALTH |
| 19 | PIL/8/2025 | RIMJHIM GRAMYA SANGATHAN Versus THE STATE OF ASSAM AND 4 ORS | MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI | GA, ASSAM SC, REVENUE |
| 20 | PIL/9/2025 | PRANAB KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS | MR D K DAS MS G ACHARJEE | GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB |
| 21 | WA/37/2025 | RUP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. S D PURKAYASTHA MR S CHOUDHURY MS S.S.BORA | |
| 22 | WA/38/2025 | ATIQUUL HUSSAIN Versus DHUBRI MUNICIPAL BOARD AND 4 ORS A | MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY | MR. P S BHATTACHARYYA |

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| 23 | WP(C)/693/2025 | DULAL DAIMARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 155 ORS. | MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI | SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 24 | WP(C)/7498/2022 FIXED | GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA | GA, ASSAM SC, K A A C |
| 25 | WA/90/2024 | UNION OF INDIA Versus SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E | MR. R K D CHOUDHURY DY.S.G.I. | MR. S DAS, (R-1 to 760) |
| 26 | WA/414/2024 FIXED | NEELAM SAIKIA Versus THE STATE OF ASSAM AND 9 ORS | MR. M K CHOUDHURY MR. A PHUKAN MS S SARMA HAZARIKA | MR. K N CHOUDHURY(R-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R- 9,10,11) MR. M K SARMA(R-8) MR. M DAS(R-7) MR. A DAS (R-7) MS. P BORAH(R-9,10,11) MR G DAS(R-8) B KRISHNA (R-8) MR S.K. KASHYAP(R-8) |
| 27 | WP(C)/4675/2024 | DWIJENDRA NATH SARMAH AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH | SC, SEC. EDU. |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 28 | PIL(Suo Moto)/10/2018 | X X X Versus IN RE THE STATE OF ASSAM AND 102 ORS. | MR. T J MAHANTA | MS C MEDHI (R-5-90) MR. K N CHOUDHURY (R- 92-279) MR. P P DEKA (R-92-279) MR G N SAHEWALLA (R- 91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. T DEURI (R-92-279) MR. Z KHALID MR. D KALITA (R-246-279) MR D DAS(SR. ADV) (R- 280-292) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS S SHARMA (R-280-292 MS K BHATTACHARYYA (R- 91) MR. K MOHAMMAD (R-28- -292) |
| HEARING | | | | |
| 29 | WA/316/2022 | BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B | MR M H AHMED MS. N SULTANA | GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11) |
| 30 | WA/362/2022 | NURUL AMIN Versus KASHEM ALI AHMED AND 3 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS | MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C SC, REVENUE |
| 31 | WP(C)/1648/2022 | THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH | MR H GUPTA | MR. S C KEYAL MR. A AHMED MS. D GOSWAMI |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
| 7) | MR. A CHAMUAH | 31-01-2025 | To | 15-02-2025 |
| 8) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 9) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 10) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |
| 11) | MR. R K BHATRA | 10-02-2025 | To | 10-03-2025 |
| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
| 13) | MR B PRASAD | 10-02-2025 | To | 12-02-2025 |
| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
| 16) | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 17) | MR G DAS | 10-02-2025 | To | 13-02-2025 |
| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,12th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|
| MOTION | | | |
| 1 WP(C)/5505/2020 WITH LCR | SUBAN ALI Versus THE UNION OF INDIA AND 6 ORS | MR. S BORA MR. A GANGULY MR T CHHETRI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 2 WP(C)/7067/2024 | KURANI BEGUM @ FAJILA Versus THE UNION OF INDIA AND 10 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 3 WP(C)/7072/2024 | BAHATON @ BAHATON NESSA Versus THE UNION OF INDIA AND 10 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| 4 WP(C)/7076/2024 | BAHAR ALI @ ABDUL BAHAR Versus THE UNION OF INDIA AND 10 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK MR. A W MONDAL | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| 5 WP(C)/409/2025 | ARIFUL ISLAM AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 6 WP(C)/698/2025 | MD. ABDUL LATIF @ LATIF ALI Versus THE UNION OF INDIA AND 5 ORS. | MR S ISLAM MS. A KAUSHAR MS J MARIYAM | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 7 WP(C)/703/2025 B/O | SABURA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR H R A CHOUDHURY MR. A M AHMED P. GHOSH MR. S S AHMED | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |

ADMISSION

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| 8 | WP(C)/4457/2018 WITH LCR | BELI BEWA Versus THE UNION OF INDIA AND 7 ORS | MD H R AHMED MR. A ISLAM | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 9 | WP(C)/5609/2018 WITH LCR | SAJEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MRS S RAHANA MR H R A CHOUDHURY MRS H AHMED MR. A MATIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 10 | WP(C)/5737/2018 WITH LCR | JABIYA BIBI Versus THE UNION OF INDIA AND 5 ORS. | MR A R BHUYAN MR. M A I HUSSAIN | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 11 | WP(C)/5740/2018 WITH LCR | LAL BHANU Versus THE UNION OF INDIA AND 7 ORS. | MR. J AHMED MR A HAQUE MR S Z AHMED MS. M AHMED | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 12 | WP(C)/5752/2018 WITH LCR | ASATAN NESSA Versus THE UNION OF INDIA AND 5 ORS. | MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 13 | WP(C)/5755/2018 WITH LCR | MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | J ISLAM MR. M R KHANDAKAR | SC, NRC (R6) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5) |
| 14 | WP(C)/5778/2018 WITH LCR | HAWYA @ HAOPA Versus THE UNION OF INDIA AND 8 ORS. | MR. A K PURKAYASTHA MR. M J BARUAH MS. P BARMAN MS. L BAILUNG | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 15 | WP(C)/5993/2018 WITH LCR | SAISTA BIBI Versus THE UNION OF INDIA AND 5 ORS. | MR V AGARWAL MR. S ISLAM MR A HAWARI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 16 | WP(C)/6362/2018 WITH LCR | MANJUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA | SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA |
| 17 | WP(C)/8670/2018 WITH LCR- TWO FILES | HALIMA KHATUN @ HALIMA BIBI Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MD A ALI | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 18 | WP(C)/3259/2020 B/O, WITH LCR | ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MD A ALI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 19 | WP(C)/147/2021 WITH LCR | MUSTT. ABJAN NESSA Versus THE UNION OF INDIA AND 6 ORS | MR. A ROSHID MS. M R DEVI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |

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| 20 | WP(C)/4876/2024 B/O, WITH LCR | MD. AMIR ALI Versus THE UNION OF INDIA AND 5 ORS | MR. R ALI MR H A AHMED MR. R ISLAM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 21 | WP(C)/6014/2024 B/O, WITH LCR | SOLEMAN @ SALEMAN Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 22 | WP(C)/6123/2024 B/O, WITH LCR | CHAN BHANU @ CHANBAHANU NESSA Versus THE UNION OF INDIA AND 5 ORS | MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ORDERS | | | | |
| 23 | Review.Pet./47/2020 WITH LCR, IN WP(C)/4876/2018 (D/O) | AMINUR ALI @ AMINOOR ISLAM Versus THE UNION OF INDIA AND 7 ORS | MR. A R SIKDAR MR. M HOQUE MD A ALI MR. S I TALUKDAR | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 24 | Review.Pet./100/2021 WITH LCR, IN WP(C)/6367/2017 (D/O) | ASHIR UDDIN @ ASUR UDDIN MIAH Versus UNION OF INDIA AND 3 ORS | MR Z HUSSAIN MS. D GHOSH MR A W AMAN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MS. P KHATUN MS. F H AHMED | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 25 | Review.Pet./111/2021 WITH LCR, IN WP(C)/3889/2019 (D/O) | SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS. | MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN | GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T |
| 26 | I.A.(Civil)/3999/2024 FIXED in WA/13834/2024 WITH WA/13834/2024 (Filing Number) | BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND ORS | MR. K N CHOUDHURY MR. S K DAS MR A I TALUKDAR | SC, FOREST SC, PCB |
| | | BIJOY BARLA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. S K DAS | |
| 27 | I.A.(Civil)/4096/2024 WITH LCR in WP(C)/2526/2023 WITH WP(C)/2526/2023 | JAHERA KHATOON Versus THE UNION OF INDIA AND 8 ORS. | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |
| | | JAHERA KHATOON Versus THE UNION OF INDIA AND 8 ORS. | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 28 | I.A.(Civil)/197/2025 WITH LCR- ONE FILE in WP(C)/6069/2024 WITH WP(C)/6069/2024 | HACHINA BEGUM @ HASINA BEGUM Versus THE UNION OF INDIA AND ORS | MR. J A AHMED MR. K M HASSAN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | | HACHINA BEGUM @ HASINA BEGUM Versus THE UNION OF INDIA AND 6 ORS | MR. J A AHMED MR. K M HASSAN | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| | WITH I.A.(Civil)/198/2025 in WP(C)/6069/2024 | HACHINA BEGUM @ HASINA BEGUM Versus THE UNION OF INDIA AND ORS | MR. J A AHMED MR. K M HASSAN | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |

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| 29 | I.A.(Civil)/221/2025 WITH LCR in WP(C)/6211/2024 | FULU MIA ALIAS FALU MIAH Versus UNION OF INDIA AND ORS | MR A HUSSAIN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | WITH WP(C)/6211/2024 | FALU MIA @ FALU MIAH Versus THE UNION OF INDIA AND 7 ORS | MR. B K SEN MR A HUSSAIN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 30 | I.A.(Civil)/295/2025 IN WP(C)/6719/2016 (D/O) in Review.Pet./15716/2024 | NALU MIYA @ NALSAN ALI @ MD LALU MIYA Versus THE UNION OF INDIA AND ORS | MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| | WITH Review.Pet./15716/2024 (Filing Number) | NALU MIYA @ NALSAN ALI @ MD LALU MIYA Versus THE UNION OF INDIA AND 6 ORS | MR. M I HUSSAIN | |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
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| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
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| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
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| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|--|--|
| BAIL HEARING (BA) | | | | |
| 1 | Bail Appln./2656/2024 WITH CASE RECORD(SCANNED COPY) | ABDUL SALIK AND ANR Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| ORDERS | | | | |
| 2 | Review.Pet./138/2024 WP(C) 5182/2022(D/O), WP(C) 5882/2022(D/O) | THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS | MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS | MR. K N CHOUDHURY(R-1 TO 3) MR. D J DAS(R-1 TO 3) N GAUTAM(R-1 TO 3) SC, IRRIGATION |
| 3 | I.A.(Civil)/3438/2024 in Review.Pet./6658/2024 | THE STATE OF ASSAM AND 3 ORS Versus DEBEN TALUKDAR | MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI MR. I BORTHAKUR | |
| | WITH Review.Pet./6658/2024 (Filing Number) | The State Of Assam And Ors Versus Deben Talukdar | MR ISHAAN BORTHAKUR | |

LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-----------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
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| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
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| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|--|--|---|
| WITHDRAWAL | | | | |
| 1 | WP(C)/6476/2024 B/O | MUZIR UDDIN Versus THE STATE OF ASSAM AND 4 ORS | MR. A H M R CHOUDHURY | GA, ASSAM |
| MOTION | | | | |
| 2 | WP(C)/6048/2024 B/O | OLI RANI DEY Versus THE STATE OF ASSAM AND 4 ORS | MR S DAS P J DAS | SC, AG (A AND E) SC, IWT |
| 3 | Cont.Cas(C)/61/2025 | IKBAL HUSSAIN LASKAR Versus GYANENDRA DEV TRIPATHI AND ANR | MD. A J ATIA MS J MARIYAM MS A H ATIA | |
| 4 | Cont.Cas(C)/67/2025 | AMAR NATH THAKUR AND 8 ORS. Versus K.C. SAMARIA AND 4 ORS | MS. L DAS MR. M P SARMA MR A CHAKRABORTY | |
| 5 | WP(C)/230/2025 FIXED | NO. 9094309 EX. RECT. SRI DIBAKAR BARMAN Versus THE UNION OF INDIA AND 8 ORS | MR H TALUKDAR MRS. M DEKA MR. K D SARMA | GA, ASSAM MR. B K SEN(R-8) MR. K K PARASAR (C.G.C) MR A HUSSAIN(R-8) F. SHAHIN (R-8) N HASAN(R-8) DY.S.G.I. SC, CENTRAL BANK OF INDIA SC, FINANCE DEPTT. |
| 6 | WP(C)/242/2025 FIXED | PARUL TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS | MR. J KALITA MR SOHAING | GA, ASSAM |
| 7 | WP(C)/410/2025 | SMTI JOYMOTI TALUKDAR Versus THE STATE OF ASSAM | MD MOFIDUL ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 8 | WP(C)/659/2025 | SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | GA, ASSAM |
| 9 | WP(C)/664/2025 | PADUMI DAS Versus THE STATE OF ASSAM AND 4 ORS | MR R DAS | SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE |
| 10 | WP(C)/669/2025 | HIFJUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS. | MR A K DAS MS J AKTAR | SC, HEALTH |

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| 11 | WP(C)/674/2025 | MUSTT REJWONA BEGAM Versus STATE OF ASSAM AND 5 ORS. | MR B MALAKAR | GA, ASSAM |
| 12 | WP(C)/675/2025 | FIRDUSI RAHMAN CHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP | SC, FOREST SC, PCB |
| 13 | WP(C)/681/2025 | PRADIP DAS AND 31 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR. A BHATTACHARJEE MR. J SARMAH MR. A BHATTACHARJEE | SC, BTC SC, FOREST SC, FINANCE |
| 14 | WP(C)/686/2025 CAVT. NO.009420/25,N B/O | SHAIKH ULIUULLAH Versus THE STATE OF ASSAM AND ORS | MR. H ALI MS S DAS B BARMAN | GA, ASSAM MS. S K NARGIS FOR CAVEATOR SC, REVENUE |
| 15 | WP(C)/689/2025 | RUPALI DEB Versus THE UNION OF INDIA AND 4 ORS. | MR. A DEKA | GA, ASSAM DY.S.G.I. |
| 16 | WP(C)/690/2025 | KABIR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS | MR F A LASKAR MR. D H MOZUMDER | GA, ASSAM SC, P H E |
| 17 | WP(C)/691/2025 | KOBITA KAMAN Versus THE STATE OF ASSAM AND 5 ORS. | MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO | GA, ASSAM |
| 18 | WP(C)/692/2025 | SANGITA KALITA Versus THE STATE OF ASSAM AND 3 ORS. | MR. S BARMAN | SC, BTC SC, HEALTH |
| 19 | WP(C)/700/2025 | OMOR FARUK ALI Versus THE UNION OF INDIA AND 4 ORS. | K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM | DY.S.G.I. |
| 20 | WP(C)/701/2025 | SMTI JINA BORAH SAIKIA Versus THE STATE OF ASSAM | MS. C DUTTA MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH | SC, AG (A AND E) GA, ASSAM |
| 21 | WP(C)/705/2025 | SRI SURAJ BASFOR Versus THE UNION OF INDIA AND 4 ORS. | MR C GOSWAMI | SC, GST DY.S.G.I. |
| 22 | WP(C)/708/2025 | MENOKA BEGUM Versus THE STATE OF ASSAM AND 4 ORS | MR. M I HUSSAIN M AHMED | GA, ASSAM |
| 23 | WP(C)/716/2025 | MD. MUSHARRAF HOSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS. | MR. M ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT. |
| 24 | WP(C)/717/2025 | SHRI BIMAN ROY Versus THE STATE OF ASSAM | MR R K MOUR MR. R DUBEY MR P DAS MS. A B KAYASTHA | GA, ASSAM |
| 25 | WP(C)/719/2025 | ARUP KUMAR SARANIA AND 2 ORS Versus THE STATE OF ASSAM AND ORS | MR M DEKA MR. K R PATGIRI MS CHITRALEKHA DAS MS CHITRALEKHA DAS MS. D. DEVI | GA, ASSAM |
| 26 | WP(C)/721/2025 B/O | TULUMONI DAS Versus THE STATE OF ASSAM AND 3 ORS. | MR S KHOUND MR P NEOG | GA, ASSAM |
| <u>ADMISSION</u> | | | | |
| 27 | WP(C)/2493/2022 FIXED | ZAMAL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS | MR. S K DAS MR R KARIM MR D BARMAN | GA, ASSAM MR. S ISLAM (r-4) MR A HAWARI (r-4) SC, REVENUE |
| 28 | WP(C)/1013/2023 FIXED | ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS. | MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA | GA, ASSAM SC, AFDC |

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| | WITH I.A.(Civil)/3238/2024 in WP(C)/1013/2023 | ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN | GA, ASSAM SC, AFDC |
| | WITH I.A.(Civil)/3588/2024 in WP(C)/1013/2023 | STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS | GA, ASSAM | MR A N SARMAH MR. S SAMARIA |
| 29 | WITH Cont.Cas(C)/707/2024 | ANURADHA ADHIKARI SARMA Versus RAKESH KUMAR IAS AND 2 ORS | MR H K DAS MR N K SARMA | |
| 30 | WP(C)/5735/2023 | KABITA BORA Versus THE STATE OF ASSAM AND 3 ORS. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | SC, HEALTH |
| 31 | WP(C)/7031/2023 | RANJIT KUMAR BORI Versus THE STATE OF ASSAM AND 3 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | GA, ASSAM MR R DHAR (R-3) MR A CHAKRABORTY (R-1 & R-2) MR. P DEKA(R-4) MR. A CHETIA (R-4) MR A DAS(R-4) MS A KHETAWAT(R-4) SC, WPT AND BC MR. R HAQUE (R-4) |
| 32 | WP(C)/1/2024 FIXED | GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH | GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4) |
| 33 | WP(C)/581/2024 | SIMA SHARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. D SARMA MR. ABU JAHID | GA, ASSAM SC, AG K U AHMED (r-7) MS P SARMA (r-7) SC, PWD (NH) |
| 34 | WP(C)/1146/2024 B/O | HUSSAIN AHMED CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY (R- 3,6) MS S MOCHAHARI (R-7) MR. S DUTTA (R-7) MR S DUTTA (R-7) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE |
| 35 | WP(C)/1611/2024 B/O | SACHINDRA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS | MR. B K DAS MR H P GUWALA H P NEOG | GA, ASSAM MR R M DAS (SC, SOCIAL JUSTICE DEPT.) MR R DHAR (SC, TRIBAL AFFAIRS DEPT.) SC, SOCIAL WELFARE SC, FINANCE |
| 36 | WP(C)/1933/2024 | ACHYUT KUMAR DAS @ SRIMANTA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS | MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH | SC, AG (A AND E) SC, IWT |
| 37 | WP(C)/1949/2024 B/O | NO. 14897250A SURESH KUMAR Versus THE UNION OF INDIA AND 6 ORS | DR G J SHARMA MR S NATH MS. K DAS | MS. B SARMA DY.S.G.I. |
| 38 | WP(C)/2502/2024 | RANJAN KUMAR KEMPRAI Versus THE STATE OF ASSAM AND 6 ORS | MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS | GA, ASSAM SC, AG SC, PWD |
| 39 | WP(C)/3213/2024 | MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR MINTU SAIKIA MS R DUTTA | SC, P AND R.D. GA, ASSAM SC, FINANCE |

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| 40 | WP(C)/3333/2024 B/O | TAPAS SINHA Versus THE STATE OF ASSAM AND 3 ORS | MR H K DAS MS D MAHANTA MR N K SARMA | GA, ASSAM |
| 41 | WP(C)/3473/2024 FIXED | SATISH DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 42 | WP(C)/3696/2024 B/O | ASSAM SECRETARIAT SERVICES ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR S BORTHAKUR MS. P BORAH | GA, ASSAM SC, GAD SC, FINANCE |
| 43 | WP(C)/4037/2024 FIXED | DIPANJALI KALITA Versus THE STATE OF ASSAM AND 6 ORS | MR. C BHATTACHARYYA MR R DAS | MR. B D KONWAR SR. ADV. (R-8) SC, AG (A AND E) GA, ASSAM MRS J M KONWAR(R-8) MR. R KALITA(R-8) MR J SINGH(R-8) MR P DOLEY(R-8) SC, HEALTH SC, FINANCE GA, ASSAM |
| 44 | WP(C)/4532/2024 FIXED | MANASH PRATIM HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA MR SOHAING | GA, ASSAM |
| 45 | WP(C)/5330/2024 FIXED | A. KARAN SINGHA Versus THE UNION OF INDIA AND 8 ORS . | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MRS S BARUAH (CGC) DY.S.G.I. |
| 46 | WP(C)/5459/2024 FIXED | TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS | MR. J PATOWARY | GA, ASSAM SC, REVENUE |
| 47 | WP(C)/6309/2024 FIXED | PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. M AHMED MR. D J DAS | SC, HEALTH SC, FINANCE |
| | WITH | | | |
| 48 | WP(C)/6308/2024 | PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. M AHMED MR. D J DAS | SC, HEALTH SC, FINANCE |
| 49 | WP(C)/58/2025 FIXED | SMTI. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS | MR B D DAS MR. H R DAS | GA, ASSAM |
| | WITH | | | |
| 50 | WP(C)/2958/2022 | SMT. KABITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS. | MR B D DAS MR D KALITA MS K PHUKAN | GA, ASSAM |
| | WITH | | | |
| 51 | WP(C)/3045/2022 | SURESH BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME | GA, ASSAM |
| | WITH | | | |
| 52 | WP(C)/3047/2022 | HARADEV DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME | GA, ASSAM |
| ORDERS | | | | |
| 53 | WP(C)/4817/2022 | PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. J C CHAUDHURY MR. S M SARMA | SC, CO OP GA, ASSAM MR. S K TALUKDAR |
| HEARING | | | | |
| 54 | WP(C)/1531/2017 FIXED | RUPAM THAKURIA and ANR. Versus THE STATE OF ASSAM and 2 ORS. | MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA | MR. K N CHOUDHURY GA, ASSAM MR. J PATOWARY MR. D J DAS MR.J PATOWARI |

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| 55 | WP(C)/5308/2018 FIXED | MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS. | MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI | GA, ASSAM |
| 56 | WP(C)/5154/2022 B/O | SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS. | MR. B BARUAH MR S HUSSAIN MR. C BARUAH | GA, ASSAM MR. S P CHOUDHURY(R-4,7) MR B DAS (R-4,7) MS B DEVI(R-4,7) MR. S. J. SARKAR(R-4,7) SC, U D D SC, FINANCE |
| 57 | WP(C)/2211/2024 FIXED | AVATAR SINGH Versus THE STATE OF ASSAM AND 3 ORS | MR. B C DAS MR D N BHATTACHARYYA | SC, APSC SC, P H E |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
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| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
| 13) | MR B PRASAD | 10-02-2025 | To | 12-02-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|---|
| ADMISSION | | | | |
| 1 | CRL.A(J)/143/2024 | JOY PRAKASH HALUWA Versus THE STATE OF ASSAM | | PP, ASSAM |
| 2 | CRL.A(J)/146/2024 | SAHIDUL ALOM Versus THE STATE OF ASSAM | | PP, ASSAM |
| 3 | Mat.App./12/2025 | XXXXXXX Versus XXXXXXX | MS. R CHOUDHURY MS F N ZAMAN MR. Z. HUSSAIN S AJMI | |
| | WITH I.A.(Civil)/305/2025 in Mat.App./12/2025 | XXXXXXX Versus XXXXXXX | MS. R CHOUDHURY MS F N ZAMAN S AJMI | |
| 4 | Mat.App./13/2025 | XXXXXXX Versus XXXXXXX | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | |
| 5 | Crl.A./38/2025 | MOYMON NESSA BEWA Versus THE STATE OF ASSAM AND ORS | MR. R I MONDAL MR A.K. MOLLAH | PP, ASSAM |
| ORDERS | | | | |
| 6 | I.A.(Crl.)/966/2024 WITH LCR 5 FILES (SCANNED) AND 5 FILES (ORIGINAL). FIXED. in Crl.A./330/2024 | NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR | MR. M DUTTA MR K M BORA | PP, ASSAM |
| | WITH Crl.A./330/2024 | NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR | MR. M DUTTA MR K M BORA | MR. A U CHOUDHURY (R-2) MR S ISLAM(R-2) PP, ASSAM |
| 7 | I.A.(Civil)/108/2025 in Mat.App./15298/2024 | XXXXXXXXX Versus XXXXXXXXX | MR. R ALI MR H A AHMED | |
| | WITH Mat.App./15298/2024 (Filing Number) | XXXXXXXXX Versus XXXXXXXXX | MR. R ALI | |

| | | | | |
|----|--|---|--|-----------|
| 8 | I.A.(CrI.)/108/2025 in CrI.A./664/2025 | ARJINA BEGUM Versus THE STATE OF ASSAM AND FOUR ORS | MR. R ALI MR. MUSTAFA HUSSAIN | PP, ASSAM |
| | WITH CrI.A./664/2025 (Filing Number) | ARJINA BEGUM Versus THE STATE OF ASSAM AND FOUR ORS | Hannan Ali Ahmed | |
| 9 | I.A.(CrI.)/111/2025 in CrI.A./10451/2024 | ABUL BASAR Versus THE STATE OF ASSAM AND 6 ORS | MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY | PP, ASSAM |
| | WITH CrI.A./10451/2024 (Filing Number) | ABUL BASFAR Versus THE STATE OF ASSAM AND 6 ORS | MD. M H CHOUDHURY | |
| | | HEARING | | |
| 10 | CrI.A./254/2023 WITH LCR 4 FILES. P.B-4 VOL. B/O. | LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| | WITH I.A.(CrI.)/307/2024 in CrI.A./254/2023 | LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY | PP, ASSAM |
| | WITH CrI.A./258/2023 | SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. A M BORA MR. M HUSSAIN MR. P DUTTA | PP, ASSAM |
| | WITH I.A.(CrI.)/703/2024 in CrI.A./258/2023 | HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR. | MR. A M BORA MR. A M BORA MR. P DUTTA | PP, ASSAM |
| | WITH CrI.A./288/2023 | AKHER ALI Versus THE STATE OF ASSAM AND ANR. | MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR | PP, ASSAM |
| 13 | CrI.A./295/2023 | IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN | PP, ASSAM |
| | WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023 | IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN | PP, ASSAM |
| | WITH CrI.A./306/2023 | MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM | MR P KATAKI MRS R BEGUM MS N KASHYAP | PP, ASSAM |
| | WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023 | MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM | MR P KATAKI MRS R BEGUM MS N KASHYAP | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
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[For Wednesday,12th February 2025]

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|---|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./317/2025 B/O | RAJU BANERJEE Versus THE STATE OF ASSAM | MR. P J SAIKIA, SR. ADV MR K J SAIKIA | PP, ASSAM |
| 2 | Bail Appln./329/2025 | TALAB HUSSAIN @ TALHAB HUSSAIN Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 3 | Bail Appln./330/2025 | PREMANANDA DAS Versus THE STATE OF ASSAM | MR. T CHUTIA MS S NASRAT | PP, ASSAM |
| 4 | Bail Appln./333/2025 | SOFINA BEGUM Versus THE STATE OF ASSAM | MR F Z MAZUMDER | PP, ASSAM |
| 5 | Bail Appln./335/2025 | RITURAJ CHUTIA Versus THE STATE OF ASSAM | MR F HAQUE | PP, ASSAM |
| 6 | Bail Appln./340/2025 | MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM | MR. B CHOWDHURY MS A BORAH MR. A K DAS | PP, ASSAM |
| MOTION | | | | |
| 7 | AB/282/2025 | ANOWAR HUSSAIN Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. R A CHOUDHURY MR. S S AHMED | PP, ASSAM |
| 8 | AB/283/2025 | SATISH DOLEY Versus THE STATE OF ASSAM | MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA | PP, ASSAM |
| 9 | AB/284/2025 | ABINASH DEURI AND ANR Versus THE STATE OF ASSAM | MR. N BORAH MR. U S BORA MR H MAZUMDER MR M.J. BHARALI | PP, ASSAM |
| 10 | AB/286/2025 | MD AMIR UDDIN AHMED Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| ADMISSION | | | | |

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|----|---|--|---|---|
| 11 | WP(C)/68/2020 WP(C) 3869/2019(D/O) | HORIPRASAD SINHA Versus THE STATE OF ASSAM AND 3 ORS | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 12 | WP(C)/72/2020 | DEBAJYOTI BARMAN Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 13 | WP(C)/101/2020 | SANTOSH SINHA Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 14 | WP(C)/143/2020 | SANDIP SINHA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 15 | WP(C)/146/2020 | RONJUMONI BORUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 16 | WP(C)/154/2020 | RUPAM KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 17 | WP(C)/196/2020 | DIMBESWAR DEKA Versus THE STATE OF ASSAM AND 3 ORS | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| | WITH | | | |
| 18 | WP(C)/217/2020 | BONOMALI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | GA, ASSAM |
| 19 | WP(C)/2940/2021 REV.PET. 103/2021(D/O) | GUNAKANTI GOHAIN AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS. | MR. R C SAIKIA MR B P BORAH | MR. U K NAIR (R-7,8, 17 TO 23) MR R SINGHA MR R SINGHA MS S PATOWARY SC, HEALTH AND F W |
| | WITH | | | |
| 20 | WP(C)/6006/2021 | GUNAKANTI GOHAIN, B.SC. NURSE AND 20 ORS. Versus THE STATE OF ASSAM AND 23 ORS. | MR. R C SAIKIA MR. M KALITA MR B P BORAH MS N SHARMA | MR R SINGHA MS S PATOWARY SC, HEALTH |
| | | BAIL HEARING (BA) | | |
| 21 | Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY) | JABIR HUSSAIN Versus THE STATE OF ASSAM. | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| 22 | Bail Appln./1378/2024 WITH CASE RECORD(SCANNED COPY) | NUR ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI | MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM |
| 23 | Bail Appln./1504/2024 WITH CASE RECORD(SCANNED COPY) | GURDEEP SINGH Versus UNION OF INDIA | MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN | SC, NCB |
| 24 | Bail Appln./3133/2024 WITH CASE RECORD(SCANNED COPY) | MAJIR UDDIN Versus THE STATE OF ASSAM | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| 25 | Bail Appln./3632/2024 WITH CASE RECORD(SCANNED COPY) | ADAKHO MAO Versus THE STATE OF ASSAM | MR B P BORAH MR P J DUTTA | PP, ASSAM |
| 26 | Bail Appln./3633/2024 WITH CASE RECORD(SCANNED COPY) | RAJU BRAHMA Versus THE STATE OF ASSAM | MR D K MEDHI P BORUAH | PP, ASSAM |
| 27 | Bail Appln./3665/2024 WITH CASE RECORD(SCANNED COPY) | MD AHMED ALI Versus THE STATE OF ASSAM AND ANR. | MS. S K NARGIS MS S BEGUM MS N SULTANA | PP, ASSAM |

BAIL HEARING

28 [AB/3379/2024](#)

ANAR HUSSAIN
Versus
THE STATE OF ASSAM

MR S DEWRI
MR A DEKA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---|---|--|---|
| WITHDRAWAL | | | | |
| 1 | WP(C)/6559/2022 B/O | TAPEN CHANDRA ROY @ TAPEN CH RAI AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MS. S B CHOUDHURY MR A N AHMED MR. S K DAS | GA, ASSAM MR. B CHOUDHURY, SC, BTC SC, REVENUE SC, FOREST |
| 2 | WP(C)/1577/2023 B/O | ATISH MARAMSA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B BARUAH MR S HUSSAIN | GA, ASSAM SC, REVENUE DEPARTMENT MS. G. HAZARIKA SC, N C HILLS SC, PWD |
| MOTION | | | | |
| 3 | Cont.Cas(C)/63/2025 | SULEKHA KHATUN Versus CHINMOY PRAKASH PHOOKAN, ACS | MR. M AHMED MD I H LASKAR | |
| 4 | WP(C)/164/2025 FIXED | UCO BANK AND ANR Versus STATE OF ASSAM AND 3 ORS | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | GA, ASSAM MR. R DUBEY(R-4) MS. A B KAYASTHA(R-4) MR. A N I HUSSAIN (R-4) MS N B KAYASTHA(R-4) |
| 5 | WP(C)/234/2025 FIXED | MS. SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR P S DEKA MR. A CHETRY | GA, ASSAM SC, REVENUE |
| 6 | WP(C)/256/2025 FIXED | JYOTIRINDRA ROYCHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS | MR A DEKA | GA, ASSAM SC, REVENUE |
| 7 | WP(C)/276/2025 FIXED | ABDUL BAREK Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K GUPTA MR. R S MISHRA | SC, FINANCE AND TAXATION |
| 8 | WP(C)/287/2025 FIXED | PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS | MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA | SC, GST DY.S.G.I. |
| 9 | WP(C)/515/2025 FIXED | AFSANA BEGUM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. S ROY MR. M H LASKAR M. HOSSAIN | GA, ASSAM |
| 10 | WP(C)/516/2025 FIXED | RABINDRA KR NATH Versus THE UNION OF INDIA AND 2 ORS | MD S HOQUE MR. M DEKA MS B A AHMED | SC, NHAI DY.S.G.I. |

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| 11 | WP(C)/526/2025 FIXED | <p>RUKSHANA PARVEEN Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY</p> | <p>MR K PUJARI MS. K A PUJARI</p> | <p>MR. J HANDIQUE, GA, ASSAM, (R-4) SC, G M D A SC, GMC</p> |
| 12 | WP(C)/527/2025 CAVT. NO.009020/25,N FIXED | <p>M/S HOTEL KUSUK, AND ANR Versus THE NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED AND 3 ORS.</p> | <p>MR. K N CHOUDHURY MR. S BISWAKARMA N GAUTAM</p> | <p>MR. S DUTTA (ALL RESPONDENTS) MR G DAS FOR CAVEATOR</p> |
| 13 | WP(C)/543/2025 FIXED | <p>SRI GOPI DAS AND ORS Versus THE STATE OF ASSAM AND ORS</p> | <p>MR. J SARMAH</p> | <p>GA, ASSAM SC, FOREST SC, REVENUE</p> |
| 14 | WP(C)/647/2025 | <p>BARKHETRI TRINAMOL SIKHITA NIBONUA YUBA SAMAJ Versus THE STATE OF ASSAM AND 3 ORS.</p> | <p>MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP</p> | <p>GA, ASSAM SC, REVENUE</p> |
| 15 | WP(C)/661/2025 | <p>RIYAZ UDDIN KHAN AND OTHERS Versus THE STATE OF ASSAM AND OTHERS</p> | <p>MR. N HAQUE MR. A K AZAD MR M HUSSAIN</p> | <p>SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.</p> |
| 16 | WP(C)/663/2025 | <p>MD ALTAP HUSSAIN Versus THE STATE OF ASSAM</p> | <p>MR. P RAHMAN</p> | <p>SC, P AND R.D. GA, ASSAM</p> |
| 17 | WP(C)/665/2025 | <p>NUR MOHAMMOD SARKAR Versus THE STATE OF ASSAM AND 3 ORS</p> | <p>MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH</p> | <p>GA, ASSAM SC, REVENUE</p> |
| 18 | WP(C)/670/2025 B/O | <p>MD. SHAMS UDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS</p> | <p>MR. R S MISHRA MR. R K MAHANTA</p> | <p>SC, FINANCE AND TAXATION</p> |
| 19 | WP(C)/673/2025 B/O | <p>NARENDRA KUMAR HAZARIKA Versus THE UNION OF INDIA AND 3 ORS</p> | <p>MR. R S MISHRA MS. N PARASAR MR. R K MAHANTA</p> | <p>SC, GST DY.S.G.I.</p> |
| 20 | WP(C)/677/2025 | <p>CHANDRIKA SHARMA Versus THE STATE OF ASSAM AND 2 ORS.</p> | <p>MD B ISLAM MR A ALAM MR. S UDDIN MR. S S AHMED</p> | <p>GA, ASSAM SC, REVENUE</p> |
| 21 | WP(C)/684/2025 | <p>SRI NISHIKANTA DAS AND EIGHT ORS Versus THE STATE OF ASSAM 9 ORS</p> | <p>MR. N BORAH</p> | <p>SC, CO OP GA, ASSAM SC, AFDC</p> |
| 22 | WP(C)/688/2025 B/O | <p>INTERNATIONAL ENGINEERING CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 3 ORS.</p> | <p>MR. R S MISHRA MS M NIROLA MR. R K MAHANTA</p> | <p>SC, GST DY.S.G.I.</p> |
| 23 | WP(C)/695/2025 | <p>AMAL CHANDRA SINGHA Versus THE UNION OF INDIA AND 8 ORS.</p> | <p>MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA</p> | <p>SC, PWD ROAD GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE</p> |
| 24 | WP(C)/696/2025 | <p>SMTI GOMA DEVI AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.</p> | <p>MR. S C BISWAS MS. U NANDA</p> | <p>GA, ASSAM SC, P H E SC, REVENUE</p> |
| 25 | WP(C)/697/2025 | <p>MD AZAD HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM 6 ORS.</p> | <p>C BORAH</p> | <p>SC, CO OP GA, ASSAM</p> |
| 26 | WP(C)/704/2025 | <p>HOOGRAJULI (ASSAM) TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 6 ORS.</p> | <p>MR. P MAHANTA C SARMA V KHAKHALARY</p> | <p>GA, ASSAM SC, PWD SC, REVENUE</p> |
| 27 | WP(C)/707/2025 | <p>SRI SAJAN KUMAR AGARWALA Versus THE STATE OF ASSAM AND THREE ORS</p> | <p>MR. S K SINGH MR. A R SHOME MR B PUSHILAL</p> | <p>GA, ASSAM SC, REVENUE</p> |
| 28 | WP(C)/709/2025 B/O | <p>LOKPRIYA GOPINATH BORDOLOI GIRLS COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.</p> | <p>MR. A R BHUYAN MR S ABDULLAH</p> | <p>GA, ASSAM SC, REVENUE</p> |

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| 29 | WP(C)/711/2025 | BITUPAN DOLEY Versus THE STATE OF ASSAM AND 2 ORS | MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA | SC, FINANCE AND TAXATION |
| 30 | WP(C)/712/2025 | MAVERICK TECHNOLOGIES Versus THE STATE OF ASSAM AND 2 ORS | MR. A K GUPTA MR. R S MISHRA MS M NIROLA MR. R K MAHANTA | SC, FINANCE AND TAXATION |
| 31 | WP(C)/720/2025 | NAYAN JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS | MR. M KALITA MR. S BANIK MS B.G. BARUAH | SC, GMC SC, G M D A |
| ORDER NO STEPS | | | | |
| 32 | WP(C)/3339/2023 FIXED | BINITA DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. P K MAZUMDAR | SC, GMC |
| ADMISSION | | | | |
| 33 | WP(C)/7216/2016 FIXED | MRS. NILAN GAYARI Versus THE STATE OF ASSAM and 5 ORS. | MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. G TAYE MR. P BISWAS | GA, ASSAM |
| 34 | WP(C)/952/2019 FIXED | MAYA ROY AND 9 ORS. Versus THE UNION OF INDIA AND 2 ORS. | MR. B. DUTTA MR. S DEKA MS. J BORO | SC, NF RLY |
| 35 | WP(C)/8439/2019 B/O | JAHUR KHAN Versus THE STATE OF ASSAM AND 6 ORS | MR M H AHMED | GA, ASSAM MR. P S BHATTACHARYYA SC, REVENUE |
| 36 | WP(C)/8916/2019 B/O | SAIFUL ISLAM Versus THE UNION OF INDIA AND 6 ORS. | MR. M A SHEIKH K U AHMED MS F INTAZ | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 37 | WP(C)/3174/2020 | ANURAG PODDAR Versus THE STATE OF ASSAM AND 4 ORS. | MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI | SC, WATER RESOURCE |
| 38 | WP(C)/4668/2020 B/O | RUBUL CHUTIA AND 2 ORS Versus OIL INDIA LIMITED AND 3 ORS | MR. R PHUKAN MR. T BARUAH | MR S N SARMA SENIOR ADVOCATE (R1-R3) MR A DASGUPTA MR. A D GUPTA (R-4) MS B DAS MS B DAS MR. M HUSSAIN (R1-R3) MR. K KALITA (R1-R3) MS. S GHOSH (R1-R3) MR. C BASUMATARY (R1- R3) MR G K DEKA (R1-R3) SC, OIL |
| 39 | WP(C)/63/2021 FIXED | MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS | MR. B. DUTTA MR. S DEKA MS. J BORO | MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH |
| 40 | WP(C)/6392/2021 WITH WP(C)/811/2008 (D/O), B/O | AJIT KUMAR DEB AND 14 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI | MR. B J TALUKDAR(SC, REVENUE DEPT., R-3) MS. M BARMAN (GA, ASSAM, R-1,2,4,5,6,7) MR. D CHAKRABARTY (R-9) SC, SOCIAL WELFARE |
| 41 | WITH Cont.Cas(C)/67/2022 | AJIT KUMAR DEB AND 14 ORS. Versus SMT. KEERTHI JALLI AND 3 ORS. | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI | MS. K PHUKAN (R1) MR. D CHAKRABARTY (r-4) |

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| 42 | WP(C)/449/2022 FIXED | M.K. JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus UNION OF INDIA AND 2 ORS | DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. N N DUTTA | SC, GST |
| | WITH | | | |
| 43 | WP(C)/441/2022 | MK JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus UNION OF INDIA AND 2 ORS | DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA | SC, GST |
| | WITH | | | |
| 44 | WP(C)/611/2022 | M K JOKAI AGRI PLANTATIONS (P) LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS | DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA | SC, GST MR A S SK |
| 45 | WP(C)/1144/2022 FIXED | GHANAKANTA SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MRS. P BARUAH MS N BEGUM MR S GAUTAM M R Sharma | GA, ASSAM SC, REVENUE |
| 46 | WP(C)/1326/2022 FIXED | JATIN DUTTA Versus THE STATE OF ASSAM AND 4 ORS. | MR. R MAJUMDAR MS. J GHOSH | GA, ASSAM |
| 47 | WP(C)/3801/2022 B/O | CHANDRA KANTA KALITA AND ANR Versus THE RESERVE BANK OF INDIA AND 5 ORS | MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. R M SARMAH | GA, ASSAM MR AJIT DAS MR. S Ali (r-4,5) MR. P HAZARIKA (r-1 to 3) MR K DAS (r-4,5) MR. H S BORAH (r-1 to 3) K BARMAN (r-1 to 3) |
| 48 | WP(C)/6547/2022 B/O | ISMILE MIRDHA Versus THE STATE OF ASSAM AND 3 ORS | MR. A K SARMA MR H J TAMULI MR D KALITA | SC, IRRIGATION |
| 49 | WP(C)/1329/2023 FIXED | FRESH VALLEY BOTTLE WATER Versus THE STATE OF ASSAM AND 4 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE | GA, ASSAM MR S CHAKRABORTY (r-5) MD S HOQUE (r-5) MR M HOQUE (r-5) SC, INDUSTRIES DEPARTMENT, SHRI A. KALITA SC, P H E |
| 50 | WP(C)/2520/2023 FIXED | BHAGWATI DEVI Versus THE STATE OF ASSAM AND 4 ORS. | MR S BORTHAKUR MR. M K DEURI MR. D GOGOI | GA, ASSAM SC, REVENUE SC, GMC |
| 51 | WP(C)/3448/2023 FIXED | BHANU KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR P BHARDWAJ | SC, IRRIGATION |
| 52 | WP(C)/6031/2023 FIXED | KONPONA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. B BARUAH MR U RONGPI | GA, ASSAM SC, REVENUE |
| 53 | WP(C)/1707/2024 FIXED | MIR SIRAJUL HOQUE AND 388 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR S BORTHAKUR MR A W AMAN MR. J ABBAS MR M HANDIQUE | GA, ASSAM SC, REVENUE |
| | WITH | | | |
| 54 | WP(C)/1689/2024 | BABUL HUSSAIN AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR S BORTHAKUR MR SAURADEEP DEY | GA, ASSAM SC, REVENUE |
| 55 | WP(C)/3330/2024 B/O | RANI TEA ESTATE AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA | GA, ASSAM SC, REVENUE SC, PWD |
| 56 | WP(C)/3376/2024 FIXED | BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE | SC, P AND R.D. GA, ASSAM |

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| 57 | WP(C)/3611/2024 FIXED | MD. KABUL HUSSAIN BARBHUIYA Versus THE CHIEF GENERAL MANAGER AND 3 ORS. | MR. B J GHOSH MR. T SK | MR. DILIP DEY (R-4) MR H GUPTA (R-1,2,3) MR Y. BARBHUIYA(R-1,2,3) |
| 58 | WP(C)/5346/2024 FIXED AT 2 PM | ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| | WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024 | THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR | MR. K KONWAR MS P THAPA | MR K P PATHAK SC, ECA |
| | WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024 | THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | |
| 59 | WP(C)/5631/2024 | NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. SC, ASEC |
| | WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024 | THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR | MR. K KONWAR MS P THAPA | MR H R A CHOUDHURY |
| 60 | WP(C)/5613/2024 FIXED AT 2 PM | ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM | SC, P AND R.D. GA, ASSAM SC, ASEC |
| | WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024 | THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR, | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM |
| 61 | WP(C)/5664/2024 | DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS. | MR. S B LASKAR MR. H A LASKAR MS D DUTTA | SC, P AND R.D. GA, ASSAM |
| | WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024 | THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA | GA, ASSAM GA, ASSAM | MR. H A LASKAR MS D DUTTA SC, ECA |
| 62 | WP(C)/6347/2024 | ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI | SC, P AND R.D. GA, ASSAM SC, S E C |
| | WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024 | THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR | MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | |
| | WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024 | THE STATE OF ASSAM Versus ALI AHMED LASKAR | MR. K KONWAR MS P THAPA | MR. N S LASKAR SC, ECA |
| 63 | WP(C)/5706/2024 FIXED AT 2 PM | HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA | SC, P AND R.D. GA, ASSAM SC, ASEC |
| | WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024 | THE STATE OF ASSAM Versus HABIBUR RAHMAN | SC, P AND R.D. SC, ASEC | MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA |

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| | WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024 | THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS | MR. RAKESH DUBEY | SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA |
| 64 | WP(C)/5771/2024 FIXED AT 2 PM | DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. SC, ECI |
| | WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024 | THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL | MR. K KONWAR MS P THAPA | MR. A K TALUKDAR SC, ECA |
| | WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024 | THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| 65 | WP(C)/5751/2024 | ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI | SC, P AND R.D. GA, ASSAM SC, ASEC |
| | WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024 | THE STATE OF ASSAM Versus ABDUL MOTLEB | MR. K KONWAR MS P THAPA | MR H R A CHOUDHURY SC, ECA |
| | WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024 | THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| 66 | WP(C)/5984/2024 FIXED AT 2 PM | MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY | SC, P AND R.D. SC, ASEC |
| | WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024 | THE STATE OF ASSAM Versus MD RAFIQU L ISLAM | MR. K KONWAR MS P THAPA | MR H R A CHOUDHURY SC, ECA |
| | WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024 | THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| | WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024 | THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM |
| 67 | WP(C)/6413/2024 FIXED AT 2 PM | SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR | SC, P AND R.D. GA, ASSAM |
| | WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024 | THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR | GA, ASSAM | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR |
| 68 | WP(C)/5810/2024 | ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | SC, P AND R.D. GA, ASSAM |
| | WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024 | THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS | MR. RAKESH DUBEY | GA, ASSAM |

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| 69 | WITH WP(C)/37/2025 | SABBIR AHMED CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 70 | WP(C)/6899/2024 FIXED AT 2 PM | IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | SC, P AND R.D. GA, ASSAM SC, A S E C |
| | WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024 | THE STATE ELECTION COMMISSION Versus IKBAL HUSSAIN KHAN AND ORS | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM |
| 71 | WP(C)/7029/2024 FIXED AT 2 PM | ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 72 | WITH WP(C)/38/2025 | FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR F A LASKAR MR. D H MOZUMDER | SC, P AND R.D. GA, ASSAM |
| 73 | WP(C)/7061/2024 FIXED AT 2 PM | ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN | SC, P AND R.D. GA, ASSAM |
| 74 | WP(C)/2/2025 FIXED AT 2 PM | HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA | SC, P AND R.D. GA, ASSAM |
| 75 | WITH WP(C)/49/2025 | SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA | SC, P AND R.D. GA, ASSAM SC, S E C |
| 76 | WITH WP(C)/52/2025 | SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. R C PAUL MR. A R DAS | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 77 | WP(C)/14/2025 FIXED | PEE GEE (INDIA) LIMITED Versus THE UNION OF INDIA AND 5 ORS | MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA | SC, GST DY.S.G.I. |
| 78 | WP(C)/43/2025 FIXED AT 2 PM | SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 79 | WP(C)/66/2025 FIXED AT 2 PM | PADMA SHARMA AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. I H SAIKIA MR. B BORAH MR K KASHYAB | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 80 | WP(C)/102/2025 FIXED AT 2 PM | RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 81 | WITH WP(C)/6768/2024 | ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI | SC, P AND R.D. SC, ELECTION COMMISSION. |
| 82 | WITH WP(C)/34/2025 | MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. GA, ASSAM SC, S E C |
| 83 | WITH WP(C)/42/2025 | ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY | SC, P AND R.D. SC, A S E C |

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| 84 | WITH WP(C)/48/2025 | NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 85 | WITH WP(C)/101/2025 | SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 86 | WITH WP(C)/376/2025 | ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 87 | WP(C)/109/2025 FIXED AT 2 PM | NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 88 | WITH WP(C)/40/2025 | MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS | SC, P AND R.D. SC, A S E C |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
| 7) | MR. A CHAMUAH | 31-01-2025 | To | 15-02-2025 |
| 8) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 9) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 10) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |
| 11) | MR. R K BHATRA | 10-02-2025 | To | 10-03-2025 |
| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
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| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
| 16) | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 17) | MR G DAS | 10-02-2025 | To | 13-02-2025 |
| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
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| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|--|--|---------------------------------------|
| - FOR MOTION - | | | | |
| 1 | WP(C)/6731/2024 FIXED | PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, FINANCE SC, P H E |
| 2 | WP(C)/6733/2024 FIXED | PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, P H E SC, FINANCE |
| 3 | WP(C)/6734/2024 FIXED | PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, FINANCE SC, P H E |
| 4 | WP(C)/6735/2024 FIXED | PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, P H E SC, FINANCE |
| 5 | WP(C)/6737/2024 FIXED | PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, FINANCE SC, P H E |
| 6 | WP(C)/6738/2024 FIXED | PRANAB RANJAN BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN | GA, ASSAM SC, P H E SC, FINANCE |
| 7 | WP(C)/7087/2024 | LENIN KAMDAR Versus THE STATE OF ASSAM AND 3 ORS | MR. A K GUPTA MR. R S MISHRA | GA, ASSAM SC, REVENUE |
| 8 | Arb.P./7/2025 | M/S GIRIN UNICON PROJECTS PVT. LTD. (JV) Versus THE UNION OF INDIA AND 4 ORS | MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA | DY.S.G.I. |
| 9 | Arb.P./8/2025 | M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 3 ORS | MR. A BISWAS MR R KALITA MR P K BASU S PAUL | DY.S.G.I. |
| 10 | Cont.Cas(C)/62/2025 | DESIGN TEAM NORTH EASTERN AND ANR Versus PROF. NARENDRA S CHAUDHARI AND ANR | MR S ISLAM MR D DEKA | |

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|---|---|---|--|---|
| 11 | Cont.Cas(C)/65/2025 | MD. JIYAU PASA Versus SMT. LAYA MADDURI AND ANR | MD S HOQUE MR. M DEKA | |
| 12 | Cont.Cas(C)/66/2025 | JYOTI PRASAD KALITA Versus NEHA YADAV | MR. R SARMA | |
| 13 | WP(C)/687/2025 | MANU KASHYAP Versus STATE BANK OF INDIA AND 5 ORS. | D DAS M R BHARALI PRERNA | MR. B K SEN(R-2) MR A HUSSAIN(R-2) F. SHAHIN (R-2) I KHATOON(R-2) P SINGH(R-2) SC, SBI |
| 14 | WP(C)/694/2025 | JUGAL BARUAH Versus THE UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 15 | WP(C)/702/2025 | MD ALI ZINNA Versus THE STATE OF ASSAM | M K BORAH | SC, P AND R.D. GA, ASSAM |
| 16 | WP(C)/706/2025 | NARAHARI DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. S KATAKI MR P DEKA | GA, ASSAM SC, FISHERY |
| 17 | WP(C)/714/2025 | SAWARMAL KHEMKA AND SONS HUF Versus THE UNION OF INDIA | M KABRA MR. A KABRA MR. MEHUL SHAH | DY.S.G.I. |
| 18 | WP(C)/715/2025 | SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION | MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA | |
| - FOR ORDERS - | | | | |
| 19 | Cont.Cas(C)/476/2022 FIXED | M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS | J U AHMED MR S R NAWAZ | MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2) |
| 20 | Cont.Cas(C)/762/2022 FIXED | ISMAIL ALI MAZUMDER Versus ALOK KUMAR AND ANR | MR M J QUADIR MR. K MIRA MR S S ISLAM | MS. M BARMAN (R-2) MR. R DUBEY MR. M ISLAM (R-2) MS. A B KAYASTHA MR. A N I HUSSAIN |
| 21 | WP(C)/97/2025 FIXED | REEMI BARMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS. | MR. M K CHOUDHURY | SC, APDCL |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 22 | WP(C)/3728/2017 | SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS. | MR.S K DAS MR. A M BARBHUIYA MS S R MAZARBHUIYA MS. A BEGUM MR.S K CHOUDHURY | MS.B GOSWAMI R. 1 TO 3. SC, WATER RESOURCE |
| 23 | WP(C)/4752/2023 FIXED | M/S BRIKSHYA OFFSET PRESS Versus THE STATE OF ASSAM AND 4 ORS | MR. P J SAIKIA | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 24 | WP(C)/5553/2023 FIXED | ZAKIR HUSSAIN AND 8 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. S K DAS MR R KARIM | SC, P AND R.D. GA, ASSAM SC, REVENUE |
| 25 | WP(C)/6519/2023 FIXED | M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPAL CORPORATION AND ANR | MR. R K AGARWALA MR H BETALA MR C KUMAR | SC, GMC |
| 26 | WP(C)/7125/2023 FIXED | SAILEN BARUAH Versus THE STATE OF ASSAM AND 3 ORS | MR J PAYENG MS A PAYENG | SC, IRRIGATION SC, FINANCE |
| 27 | WP(C)/7129/2023 FIXED | MADHAB DUTTA Versus THE STATE OF ASSAM AND 3 ORS | MR J PAYENG MS A PAYENG | SC, IRRIGATION SC, FINANCE |

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| 28 | WP(C)/747/2024 B/O | SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS | MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH | GA, ASSAM |
| 29 | WP(C)/2940/2024 B/O | E-SQUARE Versus THE STATE OF ASSAM AND 2 ORS | MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA | GA, ASSAM |
| 30 | WP(C)/4123/2024 B/O | KULDIP BARUA Versus THE STATE OF ASSAM AND 6 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI | GA, ASSAM |
| 31 | WP(C)/4415/2024 B/O | SARANGA DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 32 | WP(C)/4562/2024 FIXED | SANJAY SHARMA Versus THE GOVERNMENT OF ASSAM AND 2 ORS | PETITIONER IN PERSON | MR. N ALAM(R-3) MR K JAIN (R-3) S A BAKHTIAR(R-3) SC, GMC |
| 33 | WP(C)/4604/2024 B/O | HIMSIKHA DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 34 | WP(C)/4665/2024 B/O | MRIDUL SEN DEKA Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 35 | WP(C)/4755/2024 B/O | NAYANMONI CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 36 | WP(C)/4784/2024 B/O | MANORANJAN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS. | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 37 | WP(C)/5043/2024 FIXED | J N ASSOCIATES Versus THE ASSAM ELECTRONIC DEVELOPMENT CORPORATION LIMITED AND ANR | MR S MUKTAR MR. S RAHMAN | MR K L GUPTA (R-1,2) |
| 38 | WP(C)/5169/2024 B/O | PRADIP KALITA Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 39 | WP(C)/5284/2024 B/O | PALASH MONI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS | MR. A K SARMA MR H J TAMULI MR D KALITA | GA, ASSAM SC, PWD (BUILDING) |
| 40 | WP(C)/5310/2024 B/O | JAYANTA KALITA Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI | GA, ASSAM |
| 41 | WP(C)/5370/2024 B/O | TOPASH SAIKIA Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 42 | WP(C)/5558/2024 B/O | M/S I S TRADING CO Versus THE STATE OF ASSAM AND 4 ORS | MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS | SC, AGRI. DEPARTMENT |
| 43 | WP(C)/6015/2024 FIXED | M/S ROYAL CONSTRUCTION Versus UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY D KALITA | DY.S.G.I. SC. WATER RESOURCE DEPTT. |

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| 44 | WP(C)/6017/2024 FIXED | TAPAN KUMAR SARMA @ TAPAN SARMAH Versus UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY D KALITA | DY.S.G.I. SC. WATER RESOURCE DEPTT. |
| 45 | WP(C)/6826/2024 FIXED | JAKIR HOSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH | GA, ASSAM SC, REVENUE |
| 46 | WP(C)/6859/2024 FIXED | ROFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM | GA, ASSAM SC, REVENUE |
| 47 | WP(C)/6861/2024 FIXED | MOYNAL HOQUE Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM | GA, ASSAM SC, REVENUE |
| 48 | WP(C)/6869/2024 FIXED | M/S ANAM ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 49 | WP(C)/6926/2024 FIXED | M/S ARIHANT STORE Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM | GA, ASSAM SC, REVENUE |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 50 | WP(C)/7637/2018 FIXED | M/S. PURVANCHAL COMMUNICATION PVT. LTD. AND ANR. Versus THE FOOD CORPORATION OF INDIA AND 6 ORS. | MS. M DEV MR. R DUBEY MR. R HAZARIKA MS. A B KAYASTHA MR. A N I HUSSAIN MRS. A BASUMATARY MS. P DEB | MR B K SINGH (R1-R7) MR. B DEB (R1-R7) MR. N DEURY (R1-R7) MR D SAIKIA (R1-R7) SC, F C I |
| 51 | WP(C)/4825/2020 B/O | KRISHNA CHETRI AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY | GA, ASSAM |
| 52 | WP(C)/2941/2021 | SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS. | MR. S.K KEJRIWAL MS. S KEJRIWAL | SC, APDCL MR. P N GOSWAMI MR. P N GOSWAMI |
| | WITH I.A.(Civil)/1095/2021 in WP(C)/2941/2021 | ASSAM POWER DISTRIBUTION CO. LTD.(APDCL) AND 3 ORS. Versus SHREE SANYEEJI ISPAT LTD. | SC, APDCL | MR. S K KEJRIWAL |
| | WITH I.A.(Civil)/1150/2021 in WP(C)/2941/2021 | SHREE SANYEEJI ISPAT LTD. Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 3 ORS. | MR. S K KEJRIWAL MS. S KEJRIWAL | SC, APDCL |
| 53 | WP(C)/856/2021 | SHREE KHATUWALA RE ROLLING MILLS PVT LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS | DR. A SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS | SC, APDCL MR. P N GOSWAMI |
| 54 | WP(C)/863/2021 | M/S SHREE SHYAM STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS | DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS | SC, APDCL MR. P N GOSWAMI |
| 55 | WP(C)/1079/2021 | NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 8 ORS | MR. M MORE | GA, ASSAM SC, APDCL MR. P N GOSWAMI |
| | WITH I.A.(Civil)/1099/2021 in WP(C)/1079/2021 | ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 7 ORS. Versus NEW TECH STEEL AND ALLOYS PVT. LTD. AND ANR. | SC, APDCL | GA, ASSAM MR D K MISHRA MR. M MORE |

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| 56 | WITH WP(C)/2942/2021 | M/S BDS STEEL Versus ASSAM POWER DISTRIBUTION CO. LTD AND 4 ORS | DR. ASHOK SARAF MR. S K KEJRIWAL MS. S KEJRIWAL MR P BARUAH MR. P DAS MR. N N DUTTA | SC, APDCL MR. P N GOSWAMI |
| 57 | WP(C)/2875/2022 FIXED | MUSLIM ALI Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR P SARMA | GA, ASSAM MR. B GOGOI (r-3,4) MR P NAYAK (r-3,4) MR A CHALIHA (r-3,4) MR M BHUYAN (r-3,4) |
| 58 | WP(C)/3536/2022 FIXED | RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. | MR B K MISHRA MR. S ISLAM MR A HAWARI | SC, EPF |
| 59 | WP(C)/6384/2023 FIXED | BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS | MR. A K SAHU MR. S SAHU MS A ROY | MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I. |
| 60 | WP(C)/967/2024 CAVT. NO.01232/024, | MD. JAHANUDDIN AND ORS Versus THE STATE OF ASSAM AND ORS | MR M H AHMED M R CHOUDHURY I AMIN | GA, ASSAM MR. M KHAN FOR CAVEATOR |
| 61 | WP(C)/4985/2024 FIXED | MD MUSLIM ALI Versus THE STATE OF ASSAM AND 6 ORS | MRS A BUJARBARUAH MS A.SARMA | SC, BTC SC, PWD |
| 62 | WP(C)/5109/2024 B/O | NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS | MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI | MR. S S ROY (R-1,2) MR. A K AZAD(R-3,4) MS S DEVI(R-3,4) DY.S.G.I. |
| 63 | WP(C)/5111/2024 B/O | NUMALIGARH REFINERY LIMITED Versus THE UNION OF INDIA AND ORS | MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI | MR. S S ROY (R-1,2) MR. A K AZAD (R-3,4) MS S DEVIR-3,4) DY.S.G.I. |
| 64 | WP(C)/5511/2024 FIXED | MOKTAR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 65 | WP(C)/10/2025 CAVT. NO.12752/024, FIXED | M/S PUB NASATRA FISHERY COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR. S KATAKI MR P DEKA MS. R DUTTA | GA, ASSAM MS. P CHAKRABORTY (FOR CAVEATOR) MS. A DAS (FOR CAVEATOR) SC, FISHERY |

BAIL HEARING (BA)

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|----|---|--|--|-----------|
| 66 | Bail Appln./1578/2024 WITH CASE RECORD(SCANNED COPY), FIXED | NURCHAN ALI Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|----|-----------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |

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|-----|-------------------|------------|----|------------|
| 7) | MR. A CHAMUAH | 31-01-2025 | To | 15-02-2025 |
| 8) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 9) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
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| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
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| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH AND RFA MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|--|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./172/2025 FIXED | MUNU BAIDYA Versus THE STATE OF ASSAM | MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH | PP, ASSAM |
| 2 | Bail Appln./307/2025 | RAJA RAM MOHAN DEKA Versus THE STATE OF ASSAM | MR D KALITA | PP, ASSAM |
| 3 | Bail Appln./328/2025 | ADITYA SAIKIA Versus THE STATE OF ASSAM | MR. T DEURI MR D S DEKA MS A DAS | |
| 4 | Bail Appln./331/2025 | ANARUL HOQUE AND ANR Versus THE STATE OF ASSAM | MS. S K NARGIS MS S BEGUM MS N SULTANA | PP, ASSAM |
| 5 | Bail Appln./336/2025 | SAILEN SARMA Versus THE STATE OF ASSAM | MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA | PP, ASSAM |
| MOTION | | | | |
| 6 | Crl.Rev.P./141/2024 FIXED | UDAYADITYA KASHYAP Versus THE STATE OF ASSAM AND ANR | MR. D SARMAH S. J. SAHARIAH | PP, ASSAM |
| 7 | Crl.Rev.P./39/2025 | FARUK HUSSAIN Versus THE STATE OF ASSAM AND ANR | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| 8 | Crl.Pet./60/2025 FIXED | NURUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. S MUNIR MR. S RANA | PP, ASSAM |
| 9 | Crl.Pet./130/2025 | ISLAM UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ANR | MR F A LASKAR MR. D H MOZUMDER | PP, ASSAM |
| 10 | Crl.Pet./131/2025 | NISHA R CHOUDHURY AND ANR. Versus THE STATE OF ASSAM | MR F Z MAZUMDER | PP, ASSAM |
| 11 | Crl.Pet./132/2025 | NUR ZAMAL @ MD NURJAMAL AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR. M R KHANDAKAR | PP, ASSAM |

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| 12 | Crl.Pet./133/2025 | MD JIABUR RAHMAN Versus THE STATE OF ASSAM AND ANR | F K R AHMED MRS. H THAKURIA | PP, ASSAM |
| 13 | Crl.Pet./134/2025 | ABDUL HAMID Versus THE STATE OF ASSAM AND ANR. | MD. A J ATIA MS J MARIYAM MS A H ATIA | PP, ASSAM |
| 14 | Crl.Pet./135/2025 | IMAN HOSSAIN Versus THE STATE OF ASSAM AND ANR | MR M Z SHAH MD P RAHMAN | PP, ASSAM |
| 15 | Crl.Pet./136/2025 | MOYNAL HOQUE Versus THE STATE OF ASSAM AND ANR | MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS | PP, ASSAM |
| 16 | Crl.Pet./137/2025 | RAKHIF HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR M Z SHAH MD P RAHMAN | PP, ASSAM |
| 17 | Crl.Pet./138/2025 | SRI PROVAKAR BORGHAIN, Versus THE STATE OF ASSAM AND ANR | MR B SHARMA MR S SHARMA MR. M HASSAN | PP, ASSAM |
| 18 | Crl.Pet./139/2025 | MISS MEHNAJ SULTANA Versus THE STATE OF ASSAM AND ANR | H M ALI MS N CHATTERJEE | PP, ASSAM |
| 19 | AB/285/2025 | KUSHA CHANDRA DEWRI Versus THE STATE OF ASSAM | MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM | PP, ASSAM |
| 20 | AB/289/2025 | CHIRANJEEB BORUAH Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 21 | Tr.P.(Crl.)/26/2024 (AT 2:00 PM), FIXED | SAHANUR ALI Versus BISHNU PRASAD RABHA | MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM | MR. M SARANIA MR. P P GOGOI MR A SARANIA |
| WITH | | | | |
| 22 | Tr.P.(Crl.)/27/2024 | SAHANUR ALI Versus BISHNU PRASAD RABHA | MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM | MR. M SARANIA MR. P P GOGOI MR A SARANIA |
| 23 | Crl.Rev.P./76/2024 PART-HEARD, LCR 2 FILES, FIXED | SIMON MAO Versus THE STATE OF ASSAM AND ANR | MR. A LAL MR A BRAHMA | PP, ASSAM |
| 24 | Crl.Pet./33/2020 B/O | UDAY KALITA Versus THE STATE OF ASSAM AND ANR. | MS. S DAS MR. N BARMAN MS P RABHA | MR. M HAQUE MR. D DAS MR. B J TALUKDAR PP, ASSAM |
| 25 | Crl.Pet./1312/2023 FIXED | DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI | MR N AHMED MR R CHAKRAVORTY S RABHA | MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI |
| WITH | | | | |
| I.A.(Crl.)/1195/2024 in Crl.Pet./1312/2023 | | DHRUBA JYOTI KAKATI Versus RIJUMANI KAKATI | MR R CHAKRAVORTY MR R CHAKRAVORTY S RABHA | MR. D C KALITA MR. B K BHAGAWATI MS R.JAISHI |
| 26 | Tr.P.(Crl.)/10/2024 (AT 2:00 PM), WITH LCR 1 FILE(SCANNED COPY), FIXED | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM |
| WITH | | | | |
| 27 | Tr.P.(Crl.)/8/2024 | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM | PP, ASSAM |

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| 28 | WITH Tr.P.(CrI.)/9/2024 | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM |
| 29 | WITH Tr.P.(CrI.)/11/2024 | SAHNUR ALI Versus THE STATE OF ASSAM AND ANR | MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM | MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM |
| 30 | Crl.Pet./185/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED | RAJAN LOHIA AND ANR Versus KAUSHAL BAWARI | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. S C BISWAS MR P KATAKI MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR. B B KAKATI MR. A K DAS PP, ASSAM |
| 31 | Crl.Rev.P./13/2025 FIXED | IKBAL HUSSAIN LASKAR @ IQUBAL HUSSAIN LASKAR Versus THE STATE OF ASSAM | MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA | PP, ASSAM |
| 32 | Crl.Rev.P./14/2025 FIXED | GANGLAB BRAHMA Versus THE STATE OF ASSAM | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | PP, ASSAM |
| 33 | Crl.Pet./55/2025 FIXED | ROOP KRISHEN KHAR AND ANR Versus THE UNION OF INDIA | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. K K PARASAR (C.G.C) DY.S.G.I. |
| <u>BAIL HEARING (BA)</u> | | | | |
| 34 | Bail Appln./151/2025 FIXED | URMILA DEVI AND ANR Versus THE STATE OF ASSAM | MR. N HAQUE MR. A K AZAD MR M HUSSAIN | PP, ASSAM |
| 35 | Bail Appln./261/2025 FIXED | RUPSAN ALI @ RUPCHAND ALI Versus THE STATE OF ASSAM | MR F HAQUE MR A ISLAM | PP, ASSAM |
| 36 | Bail Appln./264/2025 FIXED | SULMAN KHAN Versus THE STATE OF ASSAM | MR. A DUTTA | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 37 | AB/2733/2024 B/O | UKIL ALI Versus THE STATE OF ASSAM | MR. S RANA | PP, ASSAM |
| 38 | AB/3132/2024 FIXED | PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM | MR. M I HUDA MS A HUSSAIN S AHMED | MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM |
| 39 | AB/3134/2024 FIXED | KAMAL UDDIN Versus THE STATE OF ASSAM | MD A ALI | PP, ASSAM |
| 40 | AB/3386/2024 WITH CASE RECORD(SCANNED COPY), FIXED | Haidar Ali Versus THE STATE OF ASSAM | MD. I HUSSAIN MR. A Z AHMED | PP, ASSAM |
| 41 | AB/3390/2024 FIXED | NURUL HOQUE AND ORS Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| 42 | AB/3401/2024 FIXED | SRI KUKHESWAR BORO Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM MS. P BORAH | PP, ASSAM |

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| 43 | AB/3441/2024 FIXED | DIPANKAR BARUAH AND ANR Versus THE STATE OF ASSAM | MR B PATHAK MR. R THADANI MR B HAZARIKA MR. M SHARMAH MR. T NATH | PP, ASSAM |
| 44 | AB/113/2025 FIXED | MAHBOBUL HOQUE BARLASKAR ALIAS MEHBUBUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM | MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED | PP, ASSAM |
| ORDERS | | | | |
| 45 | I.A.(CrI.)/287/2023 WITH LCR 3 FILES, B/O in CrI.A./118/2023 WITH CrI.A./118/2023 | SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR. | MR. N UDDIN MR. M ISLAM MR S K CHHETRY | PP, ASSAM |
| 46 | I.A.(CrI.)/412/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./170/2023 WITH CrI.A./170/2023 | SAHIDUL ISLAM @ JAKIR Versus THE STATE OF ASSAM AND ANR. MENSING TERANG Versus THE STATE OF ASSAM AND ANR. | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH | MR D KALITA (R-2) PP, ASSAM PP, ASSAM |
| 47 | CrI.A./349/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED WITH I.A.(CrI.)/1001/2024 in CrI.A./349/2024 | UTTAM DAS Versus THE STATE OF ASSAM AND ANR UTTAM DAS Versus THE STATE OF ASSAM AND ANR | MR. M SARANIA MS. C NEWME MR A SARANIA MR B K BARUAH MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG | MR. J K GOSWAMI (r-2) MR. J BARMAN (r-2) MR D J BORO (r-2) PP, ASSAM PP, ASSAM |
| 48 | CrI.A./377/2024 WITH OFFICE NOTE, B/O WITH I.A.(CrI.)/1074/2024 in CrI.A./377/2024 | UTTAM DAS Versus THE STATE OF ASSAM AND ANR ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ | PP, ASSAM PP, ASSAM |
| 49 | CrI.A./377/2024 WITH OFFICE NOTE, B/O WITH I.A.(CrI.)/1074/2024 in CrI.A./377/2024 | ABDUL KALIM KHAN @ ALIM KHAN @ ABDUL ALIM KHAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ | PP, ASSAM |
| 49 | CrI.Rev.P./482/2024 WITH LCR 8 FILES, FIXED | PABITRA BORA Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR D J BORO | PP, ASSAM |
| 50 | I.A.(CrI.)/895/2024 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./307/2024 WITH CrI.A./307/2024 | SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR SUNIL SUTRADHAR @ DHANJIT Versus THE STATE OF ASSAM AND ANR | MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. K DEKA | MR D K BHATTACHARYYA, AMICUS CURIAE(R-2) MR K.K. DAS, APP PP, ASSAM MR D K BHATTACHARYYA, AMICUS CURIAE (R-2) MR K.K. , APP PP, ASSAM |
| 51 | I.A.(CrI.)/1174/2024 FIXED in CrI.Rev.P./9539/2024 WITH CrI.Rev.P./9539/2024 (Filing Number) | SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR | Ms. R. R. BORAH MR. A A R KARIM MR. A A R KARIM | PP, ASSAM |
| 52 | CrI.Pet./1577/2024 FIXED | SRI SOURAV AGARWAL AND ANR Versus THE STATE OF ASSAM AND ORS | MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA | MR. SAILENDRA DEKA(R-2) MR. JITENDRA DAS (R-2) PP, ASSAM |

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| 53 | Crl.Pet./29/2025 FIXED | DR. PRANJAL DEKA AND ANR Versus THE STATE OF ASSAM AND ANR | M PATHAK MS. A BARMAN MR. T ALI | PP, ASSAM |
| 54 | Crl.Pet./87/2025 FIXED | SIDDHARTHA BORTHAKUR Versus THE STATE OF ASSAM AND ANR | MR A TEWARI MR. P K BORDOLOI MS. P HANDIQUE | MR A K AZAD (R-2) PP, ASSAM |
| 55 | I.A.(Civil)/333/2025 CAVT. NO.124620/24,N in RFA/15443/2024 WITH RFA/15443/2024 (Filing Number) | THE UNION OF INDIA AND ORS Versus MANTRI TEA COMPANY PVT LTD AND ORS THE UNION OF INDIA AND ORS Versus MANTRI TEA COMPANY PVT LTD AND ORS | MR H GUPTA HAREESH GUPTA | MR G N SAHEWALLA FOR CAVEATOR |
| HEARING | | | | |
| 56 | Crl.Rev.P./3/2011 WITH LCR 4 FILES, FIXED | THAGESWAR KARDONG and 4 ORS Versus THE STATE OF ASSAM | MR.U C RABHA MR S MATAK MR SARFRAZ NAWAZ, Amicus Curiae MS.B BHARALI MR.A JAHID | PP, ASSAM |
| 57 | Crl.Rev.P./64/2011 WITH LCR 1 FILE, FIXED | MAMIN BARUAH and 2 ORS Versus SMTI RANI BARUAH and ANR | MR.J C GOGOI MR.D HANDIQUE MRK KALITA | PP, ASSAM |
| 58 | Crl.Pet./590/2018 WITH LCR 1 FILE(SCANNED COPY), FIXED | SRI SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM AND ANR. | MR. N J CHOUDHURY MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR | MR. B C DAS, LAC (R-2) MR B BURAGOHAIN (R2) MR. P K GOGOI (R2) MR J P KACHARI (R2) PP, ASSAM |
| 59 | WITH I.A.(Crl.)/658/2017 WITH I.A.(Crl.)/951/2018 in Crl.Pet./590/2018 WITH Crl.Pet./422/2017 | SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM and ANR. MRS. BHANU RAJKHOWA KONWAR Versus SATYENDRA MOHAN DASTIDAR AND ANR | MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI | PP, ASSAM MR. M MAHANTA MR. M CHOUDHURY MR. P K MUNIR |
| 60 | WITH Crl.Pet./422/2017 | SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM and ANR. | MR.M MAHANTA MR.M CHOUDHURYSr. Adv. MR.N J CHOUDHURY MR.P K MUNIR | MR.B C DAS(R-2) PP, ASSAM LEGAL AID COUNSEL |
| 61 | WITH Crl.Pet./783/2017 | SATYENDRA MOHAN DASTIDAR Versus THE STATE OF ASSAM and ANR. | MR.M MAHANTA MR.M CHOUDHURY MR.V A CHOWDHURY MR.P K MUNIR | MR.B C DAS(R-2) MR. P K GOGOI (R-2) MR J P KACHARI(R-2) PP, ASSAM LEGAL AID COUNSEL |
| 62 | Crl.Pet./513/2019 FIXED | RAJIV KUMAR YADAV Versus THE STATE OF ASSAM | MR. N B P SINGHA MR. R CHOUDHURY | PP, ASSAM |
| 63 | Crl.Pet./201/2024 WITH LCR 1 FILE(SCANNE COPY), B/O | PRITAM SAWASHI Versus PRIYANKA GORAIT AND ANR | MR. M ALI MR J. ISLAM MR J. E. SARKAR | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
| 7) | MR. A CHAMUAH | 31-01-2025 | To | 15-02-2025 |
| 8) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 9) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 10) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |
| 11) | MR. R K BHATRA | 10-02-2025 | To | 10-03-2025 |
| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
| 13) | MR B PRASAD | 10-02-2025 | To | 12-02-2025 |
| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
| 16) | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 17) | MR G DAS | 10-02-2025 | To | 13-02-2025 |
| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|--|---|
| MOTION (BA) | | | | |
| 1 | Bail Appln./334/2025 | ABU BAKKAR SIDDIQUE @ ABU BAKKER SIDDIQUE Versus THE STATE OF ASSAM | MR A H AHMED MR. S I TALUKDAR | PP, ASSAM |
| 2 | Bail Appln./341/2025 | SRI PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ORS | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | SC, NCB |
| 3 | Bail Appln./342/2025 | SRI PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ORS | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | SC, NCB |
| MOTION | | | | |
| 4 | WP(C)/2867/2024 B/O | MUNTAZ ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. M P SARMA MR A CHAKRABORTY MR A CHETIA | SC, ELEM. EDU SC, SSA |
| 5 | WP(C)/6931/2024 | GIRISH VIDYAPITH TRUST Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. | MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH | SC, BTC |
| 6 | Cont.Cas(C)/64/2025 | KARAM ALI Versus NARAYAN KONWAR, IAS AND 2 ORS | MR. P P DUTTA MS P SARMA MS. P P DAS | |
| 7 | WP(C)/660/2025 | SHAHIDUR RAHMAN AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. M H ANSARI MR. S ALIM MR. A H AHMED | SC, ELEM. EDU SC, SSA |
| 8 | WP(C)/671/2025 | ASHIK ALAHI BORBHUIYA Versus THE STATE OF ASSAM | MR. S B LASKAR MR. A S TAPADER MS D DUTTA A. H. AHMED | SC, ELEM. EDU GA, ASSAM |
| 9 | WP(C)/672/2025 | BWISAGI NARZARY Versus THE STATE OF ASSAM AND 9 ORS. | MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI | SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. |
| 10 | WP(C)/685/2025 | DAMBARUDHAR KALITA Versus THE STATE OF ASSAM AND 7 ORS. | MR. P MAHANTA C SARMA V KHAKHALARY | SC, HIGHER EDU SC, AG SC, FINANCE |

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| 11 | WP(C)/710/2025 | SALIKA MARAJUN NAHAR MOLLIKA Versus THE STATE OF ASSAM | MS. D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH | SC, ELEM. EDU |
| 12 | WP(C)/713/2025 | ABAN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS. | MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR | GA, ASSAM SC, SEC. EDU. |
| 13 | WP(C)/718/2025 | SMT ANJANMANI BORO Versus THE STATE OF ASSAM AND ORS | MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE | SC, HIGHER EDU |
| ADMISSION | | | | |
| 14 | WP(C)/3875/2024 PART-HEARD, FIXED | AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS | MR. M KHAN MS J AKTAR K MAINUDDIN | SC, SEC. EDU. |
| 15 | WP(C)/5434/2017 WITH WP(C)/2499/2019 (D/O), WP(C)/2939/2020 (D/O), WP(C)/974/2008 (D/O) | MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS. | MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM | SC, ELEMENTARY EDUCATION |
| 16 | WITH WP(C)/5255/2022 | MEHBUB ALAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS. | MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA | SC, ELEM. EDU |
| 17 | WP(C)/2710/2021 FIXED | DR. PRANAB KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR. U B SARMA MRS. G SARMA | SC, HIGHER EDU MR B CHANDA (r-3,4) |
| 18 | WP(C)/4239/2021 B/O | SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS | MRS. K DEVI MS S A KHALIFA | MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT. |
| 19 | WP(C)/6837/2021 B/O | ABDUR RAHIM Versus THE STATE OF ASSAM AND 3 ORS | MR M H AHMED MS. N SULTANA | SC, SEC. EDU. SC, FINANCE |
| 20 | WP(C)/1701/2022 B/O | PRINCE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS | MR. R PHUKAN MR. T BARUAH MS D CHHETRI | SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4) |
| 21 | WP(C)/2616/2022 FIXED | SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS | MR. M DUTTA MR. M ISLAM | GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU. |
| 22 | WP(C)/3631/2022 FIXED | KAMALUDDIN Versus THE STATE OF ASSAM AND 2 ORS | MR H R CHOUDHURY MR N HAQUE | SC, SEC. EDU. |
| 23 | WP(C)/4475/2022 B/O | KABITA BORA @ KABITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR. J BARMAN | SC, ELEM. EDU SC, SSA |
| 24 | WP(C)/1902/2023 FIXED | SARIT DUTTA Versus THE STATE OF ASSAM AND 3 ORS | MR. A GANGULY MR. A DUTTA MR. A DHANUKA | SC, HIGHER EDU MR. T C CHUTIA, SC, SEBA MR N N UPADHYAYA MR D K ROY,SC, SEBA MR. D UPAMANYU(R-6) MR. B B KAKATI SC, HEALTH AND FAMILY WELFARE DEPARTMENT |
| 25 | WP(C)/2653/2023 CAVT. NO.04032/023, WITH CAVT. 403/2023, CAVT. 484/2023, B/O | DR GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS | MR P C DEY MR. M B U AHMED MR. A ULLAH | SC, HIGHER EDU MR. P P DUTTA(R-5) MS M DAS MS P SARMA (R-5) MS. P P DAS (R-5) FOR CAVEATOR |

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| 26 | WITH WP(C)/3298/2023 CAVT. NO. 04842/023, | DR. GITALI SAIKIA Versus THE STATE OF ASSAM AND 5 ORS | MR. M SARMA MR. P J SAIKIA, SR. ADV MR P C DEY MR. P J PHUKAN MR. N BORUAH MR. M B U AHMED MR K J SAIKIA | SC, HIGHER EDU MR. P SAIKIA FOR CAVEATOR SC, DIB. UNIVERSITY |
| 27 | WP(C)/3574/2023 FIXED | MD. ASIFUDDIN AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS. | MR. A DEKA MR. S BORTHAKUR | SC, ELEM. EDU GA, ASSAM SC, SSA |
| 28 | WP(C)/5327/2023 | TARUN GOGOI Versus THE STATE OF ASSAM AND 5 ORS | MS R R CHOUDHURY MR. S U AHMED MR A HAWARI | SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE |
| 29 | WP(C)/6391/2023 FIXED | MD. MOBIN ALI @ MOBIN ALI Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS | MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY | MR. M K MAJUMDAR (R-4) MR. T K DEY(R-4) SC, CBSE |
| 30 | WP(C)/2408/2024 B/O | SURANJAN KUMAR CHANDA Versus THE STATE OF ASSAM AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | SC, ELEM. EDU GA, ASSAM MR S C DAS(R-5) MR. C. SHIL(R-5) B. ISLAM(R-5) |
| 31 | WP(C)/3722/2024 FIXED | SAYRA BEGUM MOJUMDER AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR P C DEY MR BASAB DEY | SC, ELEM. EDU |
| 32 | WP(C)/3929/2024 FIXED | MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH | MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU. |
| | WITH I.A.(Civil)/4031/2024 in WP(C)/3929/2024 | MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH | MR. M K CHOUDHURY (R-4) MR P BHARDWAJ(R-4) MR. M SARMA(R-4) MS. ANASUYA C SC, SEC. EDU. |
| | WITH I.A.(Civil)/4047/2024 in WP(C)/3929/2024 | NIRMALI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS | MR P BHARDWAJ MR. M SARMA | MR. S SUTRADHAR SC, SEC. EDU. J.P. BARUAH |
| 33 | WP(C)/5055/2024 | DILIP KUMAR NATH AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA MISS. J GOGOI | SC, SEC. EDU. SC, FINANCE |
| 34 | WITH WP(C)/4795/2024 | ANUP KALITA AND 43 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY | SC, SEC. EDU. SC, FINANCE DEPTT. |
| 35 | WITH WP(C)/6525/2024 | ANUP KALITA AND 41 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY | SC, SEC. EDU. SC, FINANCE |
| 36 | WP(C)/5614/2024 FIXED | MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA | SC, SEC. EDU. |

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| 37 | WP(C)/6079/2024 FIXED | ANU BALA SARKAR Versus THE STATE OF ASSAM AND 5 ORS | MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED | SC, ELEM. EDU GA, ASSAM SC, TREASURY |
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ORDERS

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| 38 | WP(C)/6394/2024 FIXED | BISHNU PRIYA RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS | MR. A F N U MOLLAH K ZAMAN | SC, HEALTH |
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| 39 | Review.Pet./2/2025 WITH LCR, IN RSA/219/2015 (D/O) | ROSLINE ANTHONY @ RESHIM ANTONY AND 3 ORS Versus SUREHA BEGUM AND ORS | MR. P S DEKA MS. R CHOUDHURY MR B S DEKA | |
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| 40 | I.A.(Civil)/193/2025 FIXED in WP(C)/4212/2024 | FARJINA AHMED AND 63 ORS Versus THE REGISTRAR AND ORS | Sonali Nath | |
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| WITH WP(C)/4212/2024 | HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS | MR. A C BURAGOHAJIN MS. H BORAH MS. S NATH | SC, N C T E SC, N C T E SC, G U SC, G U |
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HEARING

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| 41 | WP(C)/4412/2021 FIXED | MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO | SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE |
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| 42 | WP(C)/5312/2021 FIXED | SMTI. MONIKA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS | MR. S S S RAHMAN MR A W AMAN MR. M R SODIAL MR S T ADNAN MS S Z HAYAT | MR S A BARBHUYAN SC, SEC. EDU. |
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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
| 7) | MR. A CHAMUAH | 31-01-2025 | To | 15-02-2025 |
| 8) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 9) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 10) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |
| 11) | MR. R K BHATRA | 10-02-2025 | To | 10-03-2025 |
| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
| 13) | MR B PRASAD | 10-02-2025 | To | 12-02-2025 |
| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
| 16) | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 17) | MR G DAS | 10-02-2025 | To | 13-02-2025 |
| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |

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| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|----------------------------------|--|--|--------------------------|
| MOTION | | | | |
| 1 | CRP/119/2024 | GOPAL TRIPATHI Versus DAROGA RAI AND 3 ORS | MR. S ISLAM MR A HAWARI | |
| 2 | CRP(IO)/353/2024 | SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus HARIDHAN DAS @ HARIPADA AND 3 ORS | MR. A J SAIKIA M CHETIA MR. S. PEGU | |
| 3 | CRP(IO)/388/2024 | KARIMGANJ CHAR BAZAR JAME MASJID Versus THE STATE OF ASSAM AND 2 ORS | MR H R CHOUDHURY A S PRODHANI K MAINUDDIN | GA, ASSAM |
| 4 | CRP(IO)/447/2024 | NITA DAIMARY AND ANR Versus SMTI TUNU MAHANTA DAIMARY AND 8 ORS. | MR R SENSUA G KAUSHIK R A LAHKAR | |
| 5 | CRP(IO)/484/2024 | SMT. RUPANJALI DAS AND 2 ORS Versus SMT. JYOTI DAS AND ANR | MR H K SARMA | |
| 6 | CRP(IO)/535/2024 | SANDEEP AGARWALLA Versus M/S RAMSHAI BHURAMAL AND 5 ORS. | MR. S J SARMAH MR. R J DAS | |
| 7 | CRP/11/2025 | AMARPALI CHOUDHURY AND ANR Versus HEMRAJ NAHATA | R C SANCHATI MR S SANCHETI MR. A SANCHETI MR. U GOSWAMI | |
| 8 | CRP(IO)/20/2025 | MRS. NARENDRA KAUR Versus MRS. AMARJIT KAUR | MR. P BORAH MRS K M SAIKIA MRS. U ZEEHAM | |
| 9 | WP(C)/662/2025 | SRI UDDIPAK KUMAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS | MR. A BHATTACHARYYA MS. P P DAS | SR. GA, ASSAM SC, GHC |

ADMISSION

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| 10 | WP(C)/1883/2023 FIXED | MADHUMITA DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. S D PURKAYASTHA MR. U CHOUDHURY | MR G N SAHEWALLA GA, ASSAM MR. P K ROY (r-7) MR. S K CHAKRABORTY (r-7) MR. R K D CHOUDHURY (r-7) MS N K DEVI MR N ANIX SINGH MR A CHAKRABORTY (r-7) MS. M DUTTA (r-7) SC, GHC |
| 11 | WP(C)/2323/2023 FIXED | HIRANYA HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS. | MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN | GA, ASSAM MR H K DAS (R 3-7) MR. A CHAKRABARTY (R-1) MR P NAYAK (R-2) SC, FINANCE |
| 12 | WP(C)/2716/2023 | THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM | GA, ASSAM SC, GHC SC, FINANCE |
| 13 | WP(C)/3123/2023 FIXED | TULASHI DEB SARMA AND 2 ORS Versus THE GAUHATI HIGH COURT AND 2 ORS | DR. B AHMED MR. P K ROYCHOUDHURY (p-3-2) MR. N HAQUE MR K UDDIN MR. A K AZAD | SC, GHC |
| 14 | MFA/68/2024 FIXED | NATIONAL INSURANCE COMPANY LTD Versus PINJIRA KHATUN AND 7 ORS | MRS. S ROY MS F N ZAMAN | |
| | WITH I.A.(Civil)/3989/2024 in MFA/68/2024 | NATIONAL INSURANCE COMPANY LTD Versus PINJIRA KHATUN AND 7 ORS | MRS. S ROY MS F N ZAMAN | |
| 15 | CRP(IO)/356/2024 FIXED | BISWAJIT BHATTACHARJEE Versus BIBEK BHATTACHARJEE AND 2 ORS | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI | J TALUKDAR(R-1 TO 3) MR. R ALI (R-1 TO 3) MR M BORO(R-1 TO 3) MS. J GAYAN(R-1 TO 3) |
| 16 | MACApp./15/2025 FIXED | THE NATIONAL INSURANCE COMPANY LTD Versus SABITRI KONWAR AND 3 ORS | MR. P J BARMAN MS P PHUKAN | |
| 17 | MACApp./16/2025 FIXED | TRISHLA JAIN AND ANR Versus THE LEGAL MANAGER OF ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED AND 2 ORS | MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI | |
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 18 | RSA/9/2025 | RUP KUMAR BARMAN AND 3 ORS Versus RAJIB BARMAN AND 5 ORS | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH | |
| 19 | RSA/10/2025 | EMMANUEL HOSPITAL ASSOCIATIONS AND 2 ORS Versus SUPRITI DAS AND 2 ORS | MR. A DHAR MD F FARIDI | |
| 20 | RSA/11/2025 | RITUPARNA BAISHYA SAUD Versus ARYA VIDYAPEETH COLLEGE AND ORS | MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO | |
| 21 | RSA/12/2025 CAVT. NO.004320/25,N | SRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS | MR. K N CHOUDHURY MR. D J DAS N GAUTAM | MR G BHARADWAJ FOR CAVEATOR |
| | WITH I.A.(Civil)/267/2025 in RSA/12/2025 | SHRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS | MR. K N CHOUDHURY MR. D J DAS N GAUTAM | MR G BHARADWAJ FOR CAVEATOR |

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| 22 | RSA/14/2025 | MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY | MR. N DHAR MR B MALAKAR | MR. M A CHOUDHURY |
| | WITH I.A.(Civil)/300/2025 in RSA/14/2025 | MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY | MR. N DHAR MR B MALAKAR | MR. M A CHOUDHURY |
| | | ORDERS | | |
| 23 | RSA/86/2011 WITH LCR | LALIT CH. PEGU, Versus SMT. NANI PROVA SAIKIA | MS.A K CHOUDHURY MS.D BORGHAIN MS.M SARMAH MS.K BARUAH MR.Z AHMED MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MRS.S BORA DR.Y K PHUKAN MS.M BHUYAN | MR. S DIHINGIA MR. U DUTTA MRP GOGOI |
| 24 | FAO/71/2019 CAVT. NO.1058/2019 (AT 2:00 PM), FIXED | I. J. CONSTRUCTION, Versus ABDUL RAKIB BARLASKAR AND 4 ORS. | MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA | MR. N DHAR MR. T U LASKAR FOR CAVEATOR |
| | WITH I.A.(Civil)/4047/2019 in FAO/71/2019 | I. J. CONSTRUCTION, Versus ABDUL RAKIB BARLASKAR AND 4 ORS | MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MR. M SAHEWALLA | MR. N DHAR MR. T U LASKAR FOR CAVEATOR |
| 25 | I.A.(Civil)/75/2019 WITH LCR, FIXED in RSA/138/2005 | FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR, HIS LEGAL HEIRS REPRESENTING AND 2 ORS. | MR G P BHOWMIK | MR A D CHOUDHURY |
| | WITH RSA/138/2005 | FOZIA BEGUM Versus ABDUL HAMID SARKAR AND ORS | MRG P BHOWMIK MS.J PURKAYASTHA MR.K ANAM | MR.H SARMA MS. M BHARALI |
| | WITH I.A.(Civil)/76/2019 in RSA/138/2005 | FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID, HIS LEGAL HEIRS REPRESENTING AND 2 ORS. | MR G P BHOWMIK | MR A D CHOUDHURY |
| | WITH I.A.(Civil)/77/2019 in RSA/138/2005 | FOZIA BEGUM Versus ON THE DEATH OF ABDUL HAMID SARKAR ,HIS LEGAL HEIRS REPRESENTING AND 2 ORS. | MR G P BHOWMIK | MR A D CHOUDHURY |
| 26 | I.A.(Civil)/132/2023 in MACApp./14008/2022 | ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS. | MS. R D MOZUMDAR MR. R K D CHOUDHURY MS N K DEVI MR N ANIX SINGH MS. C MOZUMDAR MR. S P SHARMA | MR. M TALUKDAR MS. B CHOWDHURY FOR CAVEATOR |
| | WITH MACApp./14008/2022 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD. Versus HAFIZA KHATUN AND 4 ORS. H | MS. R D MOZUMDAR | |
| 27 | I.A.(Civil)/950/2023 in RSA/226/2014 (D/O), WITH LCR in RSA/226/2014 | ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH | MR. SHEELADITYA | MR. B D DEKA |
| | WITH I.A.(Civil)/3702/2022 | ANIL CH. DEV Versus ON THE DEATH OF SUPRABHA GHOSH | | MR. H K DEKA |

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| | WITH I.A.(Civil)/3703/2022 | ANIL CH. DEV Versus ON THE DEATH OF SUPRABHA GHOSH | | MR. H K DEKA |
| | WITH I.A.(Civil)/3704/2022 | ANIL CH. DEV Versus ON THE DEATH OF SUPRABHA GHOSH | | MR. H K DEKA |
| | WITH MC/22/2023 | ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH, | | |
| | WITH MC/23/2023 | ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH HIS LEGAL HEIRS MRINAL KANTA GHOSH and 11 ORS. | | MR. B D DEKA |
| | WITH MC/24/2023 | ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH | | MR. S P ROY (R-2B) MR. B D DEKA JYOTISH DAS (R-2B) |
| | WITH MC/26/2023 | ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH | | MR. B D DEKA |
| | WITH I.A.(Civil)/876/2023 | ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH, | MR. SHEELADITYA | MR. B D DEKA |
| | WITH I.A.(Civil)/951/2023 | ANIL CH. DEV, Versus ON THE DEATH OF NARAYAN CH. GHOSH, | MR. SHEELADITYA | |
| 28 | I.A.(Civil)/1618/2023 in RSA/12013/2022 | THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN , | ADDL. SR. GA, ASSAM | MR. A SATTAR FOR CAVEATOR |
| | WITH RSA/12013/2022 (Filing Number) | THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN , E | | |
| | WITH I.A.(Civil)/12016/2022 (Filing Number) | THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN , E | | |
| 29 | I.A.(Civil)/3854/2023 FIXED in MACApp./15186/2023 | NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO. LTD. | MR. M M ZAMAN | MR T KALITA (R-1) MR. A KAKATI(R-1) |
| | WITH MACApp./15186/2023 (Filing Number) | NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO LTD F | MR. M M ZAMAN | |
| 30 | RSA/22/2024 WITH LCR | MUSTT. MORIAM NESSA AND 5 ORS. Versus ABDUL RAHMAN | MR. B C DAS MR. S H RAHMAN | MR. M SMITH MR. P DEKA MR A DAS MR. R A PRAMANIK |
| 31 | RSA/58/2024 WITH LCR | MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS. | MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR | MR. P K ROY (R-3) MR. S K CHAKRABORTY(R-3) MR A CHAKRABORTY(R-3) |
| 32 | RSA/154/2024 WITH LCR | PROMOD MEDHI Versus SATYENDRA MEDHI | MR SAURADEEP DEY | MR. K BHATTACHARJEE MS. P BHATTACHARYA MS T BARUAH MS. A BARMAN |

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| 33 | RSA/160/2024 B/O | HASEN ALI AND 3 ORS Versus ON THE DEATH OF MD MADBOR ALI HIS LEGAL HEIRS MOJOR ALI AND ORS | MS. R CHOUDHURY MS. B. HAZARIKA | |
| 34 | RSA/202/2024 WITH LCR | KHALILUR RAHMAN Versus BAPURAM BASUMATARY AND 11 ORS | G UDDIN P ADHIKARI MR A K AZAD | MR. SHEELADITYA (R- 1,2,3,4) |
| 35 | RSA/229/2024 | RAMESWAR OJHA AND ANR Versus BIBHASH BHATTACHARJEE | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN | MR. M K CHOUDHURY MR. M SARMA MR. M SARMA |
| | WITH I.A.(Civil)/3739/2024 in RSA/229/2024 | RAMESWAR OJHA AND ANR Versus BIBHASH BHATTACHARJEE | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS S JAIN | |
| 36 | CRP(IO)/352/2024 | AUTHORISED SIGNATORY, GTL INFRASTRUCTURE LIMITED AND ANR Versus CHANDAN NATH SARKAR | R SARMAH MS M KAKOTY | MR. B J MUKHERJEE MS R SAHA |
| 37 | I.A.(Civil)/1469/2024 in RSA/3773/2020 | FATEMA BIBI Versus AKHTAR ALI AND ORS | MR. M HOSSAIN MR. M HOSSAIN | MR D KALITA |
| | WITH RSA/3773/2020 (Filing Number) | FATEMA BIBI Versus AKHTAR ALI AND 7 ORS | MR. M A SHEIKH | |
| | WITH I.A.(Civil)/1242/2020 | FATEMA BIBI Versus AKHTAR ALI AND 7 ORS | MR. M A SHEIKH MR. M HUSSAIN MR A ISLAM | MR G P BHOWMIK (R1-R6) MR D KALITA (R1-R6) |
| | WITH I.A.(Civil)/1467/2024 | FATEMA BIBI Versus AKHTAR ALI AND ORS | MR. M HOSSAIN MR. M HOSSAIN | MR D KALITA |
| | WITH I.A.(Civil)/1470/2024 | FATEMA BIBI Versus AKHTAR ALI AND ORS | MR. M HOSSAIN MR. M HOSSAIN | MR D KALITA |
| 38 | I.A.(Civil)/1491/2024 in RSA/135/2018 | SHRI KANOUL KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR S DUTTA | |
| | WITH RSA/135/2018 | SHRI KANOUL KUMAR DAS and ANR Versus THE STATE OF ASSAM and 5 ORS | MS. N MODI MR. S DUTTA MR. S DUTTA MR. C SHARMA | GA, ASSAM |
| | WITH I.A.(Civil)/1659/2018 in RSA/135/2018 | SHRI KANOUL KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MS. N MODI MR. S DUTTA MR. C SHARMA | GA, ASSAM |
| 39 | I.A.(Civil)/1690/2024 in RSA/5088/2024 | CHANDRA NATH DAS @ CHANDRA KANTA DAS, Versus KRIPA NATH DAS | MR. T R SARMA MR. A K ROY MR M KASHYAP | |
| | WITH RSA/5088/2024 (Filing Number) | CHANDRA NATH DAS Versus KRIPA NATH DAS E | MR. T R SARMA | |
| 40 | I.A.(Civil)/2461/2024 IN RSA 140/2017(D/O), WITH LCR in RSA/140/2017 | ON THE DEATH OF MISSION DAS Versus ON THE DEATH OF SUBODH KUMAR ROY | MR. S P CHOUDHURY MS B DEVI | MS. R CHOUDHURY (R- 1.1,1.2,1.3) MS F N ZAMAN (R- 1.1,1.2,1.3) |

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| | WITH I.A.(Civil)/2460/2024 | ON THE DEATH OF MISSION DAS Versus ON THE DEATH OF SUBODH KUMAR ROY | MR. S P CHOUDHURY MS B DEVI | |
| | WITH I.A.(Civil)/2462/2024 | ON THE DEATH OF MISSION DAS Versus ON THE DEATH OF SUBODH KUMAR ROY | MR. S P CHOUDHURY MS B DEVI | |
| 41 | I.A.(Civil)/2783/2024 WITH LCR in RSA/95/2024 | AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | |
| | WITH RSA/95/2024 | AYNAL HOQUE AND ANR Versus SHAJAHAN ALI AND ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | |
| 42 | I.A.(Civil)/2996/2024 WITH LCR in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS | MS. S G BARUAH | MS P BORUAH |
| | WITH RSA/260/2016 | SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS | MR.B D DAS MR. D NATH MS.S G BARUAH | MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13) |
| | WITH I.A.(Civil)/1185/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS | MR. S NEOG MR. B BORGHAIN | MR B K JAIN |
| | WITH I.A.(Civil)/1186/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS | MR. S NEOG MR. B BORGHAIN | MR. B K JAIN |
| | WITH I.A.(Civil)/1187/2024 in RSA/260/2016 | ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS | MR. S NEOG MR. B BORGHAIN | MR. B K JAIN |
| | WITH I.A.(Civil)/2997/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS | MS. S G BARUAH | |
| | WITH I.A.(Civil)/2998/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS | MS. S G BARUAH | MS P BORUAH |
| | WITH I.A.(Civil)/2999/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS | MS. S G BARUAH | |
| | WITH I.A.(Civil)/3000/2024 in RSA/260/2016 | ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS AND ANR | MS. S G BARUAH | |

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| 43 | I.A.(Civil)/3197/2024 WITH LCR in RSA/29/2020 WITH RSA/29/2020 | UTTAM SAHA Versus SRI GAURANGA SAHA AND ORS. | MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN |
| | | UTTAM SAHA Versus SRI GAURANGA SAHA AND 50 ORS. | MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN |
| 44 | I.A.(Civil)/3322/2024 in RSA/200/2024 WITH RSA/200/2024 | SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS | MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA | |
| | | SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS | MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA | |
| | WITH I.A.(Civil)/3324/2024 in RSA/200/2024 | SHAHNAZ RASUL AND 3 ORS Versus KIRAN MAMTAZ RASUL AND 2 ORS | MR. M K CHOUDHURY MR. S K GHOSH MR P BHARDWAJ MR. M SARMA | |
| 45 | I.A.(Civil)/3645/2024 WITH LCR, B/O in MACApp./702/2022 WITH MACApp./702/2022 | SMTI BINA BORO Versus NATIONAL INSURANCE COMPANY LIMITED B | MR. M ALI | MR. S S SARMA |
| | | NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINA BORO AND 2 ORS | MR H BURAGOHAJIN MR S S SHARMA MR. B J MUKHERJEE | MR A ALI MR. M ALI MS. M KHATUN |
| 46 | I.A.(Civil)/3721/2024 WITH LCR in RSA/6/2024 WITH RSA/6/2024 | ON THE DEATH OF JAMALUDDIN HIS LEGAL HEIRS Versus MD. NUR ISLAM AND 2 ORS. | MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED | MD. B HUSSAIN MR A H TOUFIQ |
| | | MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN | MD. B HUSSAIN MR A H TOUFIQ | |
| | WITH I.A.(Civil)/97/2024 in RSA/6/2024 | MD. NUR ISLAM AND 2 ORS. Versus MD. JAMALUDDIN | MD. B HUSSAIN MR A H TOUFIQ | |
| 47 | I.A.(Civil)/3803/2024 in WP(C)/5685/2023 (D/O) in WP(C)/5685/2023 | DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS | MRS. R BORAH | GA, ASSAM MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE |
| 48 | WP(C)/6777/2024 FIXED | RANJIT SARKAR Versus THE STATE OF ASSAM AND 6 ORS. | MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA | GA, ASSAM MR H K DAS, SC GHC |
| 49 | I.A.(Civil)/293/2025 B/O in RSA/17445/2019 WITH RSA/17445/2019 (Filing Number) | JOGEN KONWAR ALIAS JOGENDRA KONWAR Versus RAJAT MAZUMDAR | MR T C DAS MR. P SARMA MR. M K GOGOI | TULIKA BORAH MS. T BORA |
| | | SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS | | |
| | WITH I.A.(Civil)/212/2020 | SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 9 ORS | MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI | MR. R K JAIN MR D MONDAL TULIKA BORAH MR. P K PODDAR |

HEARING

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| 50 | RSA/22/2012 WITH LCR, B/O | NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM |
| | WITH MC/408/2012 in RSA/22/2012 | NUR MOHAMMAD AND 7 ORS Versus LEGAL HEIRS OF LATE TARUBALA SAHA , JAGADISH CH. SAHA AND ORS | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | |
| | WITH MC/467/2013 in RSA/22/2012 | NUR MOHAMMAD AND 7 ORS Versus RUP BHANU KHATUN and ORS. | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM |
| | WITH MC/2701/2013 in RSA/22/2012 | NUR MOHAMMAD AND 7 ORS Versus ON THE DEATH OF DELOWAR HUSSAIN, HIS LEGAL HEIRS - HASEN MONDAL and 2 ORS | MR.R ALI MR.S HUSSAIN MD.M Z SHAH | MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A HUSSAIN MR.A KALAM |
| 51 | CRP(IO)/107/2020 B/O | SAJJAD JWAHIR AND ANR. Versus ARUPAM H. JWAHIR AND 8 ORS. | MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY | MR. A F N U MOLLAH MR. B D DEKA MD H R AHMED MR. M DAS N CHAUDHURY |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
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| 10) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |
| 11) | MR. R K BHATRA | 10-02-2025 | To | 10-03-2025 |
| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
| 13) | MR B PRASAD | 10-02-2025 | To | 12-02-2025 |
| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
| 16) | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 17) | MR G DAS | 10-02-2025 | To | 13-02-2025 |
| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |

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|-----|----------------|------------|----|------------|
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|--|----------------------|
| MOTION | | | | |
| 1 | AB/290/2025 | SUDHIR KUMAR Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 2 | Bail Appln./1848/2024 | KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN | SC, DRI DY.S.G.I. |
| 3 | Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY) | SAHIDUL ALOM Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 4 | Bail Appln./3081/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | JASIR UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 5 | Bail Appln./3464/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | HUSSAIN AHMED Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN | PP, ASSAM |
| 6 | Bail Appln./3624/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM | MR. S C BISWAS MR A IKBAL MS. J GHOSH | PP, ASSAM |
| 7 | Bail Appln./3702/2024 WITH CASE RECORD(SCANNED COPY) | GOGOU HAKIP Versus THE STATE OF ASSAM | M THUMRA MR. S T KOM | PP, ASSAM |
| 8 | Bail Appln./3769/2024 WITH CASE RECORD(SCANNED COPY) | KRISHNA MAHAPATRA MALI Versus THE UNION OF INDIA | MS. M KUMARI MR D NANDI MR. M KALITA B U LASKAR | SC, NCB |
| 9 | Bail Appln./3782/2024 WITH CASE RECORD(SCANNED COPY) | MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 10 | Bail Appln./3880/2024 WITH CASE RECORD(SCANNED COPY) | SRI LAKENDRA BASUMATARY Versus THE STA OF ASSAM | MR. A NARZARI MS. S T BOKTH | PP, ASSAM |

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|----|---|--|--|-----------|
| 11 | Bail Appln./3946/2024 WITH CASE RECORD(SCANNED COPY) | INAMUL ALI Versus THE STATE OF ASSAM | MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL | PP, ASSAM |
| 12 | Bail Appln./3951/2024 WITH CASE RECORD(SCANNED COPY) | RAHUL KUMAR SINGH Versus THE STATE OF ASSAM | MR. S RAHMAN MR. S U AHMED MR. K H SAIKIA | PP, ASSAM |
| 13 | Bail Appln./72/2025 WITH CASE RECORD(SCANNED COPY) | NUR ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN | PP, ASSAM |

FOR HEARING U/O XLI RULE II C.P.C.

| | | | | |
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| 14 | RSA/236/2024 CAVT. NO.10302/024, PART-HEARD, WITH LCR, FIXED | NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR |
| | WITH I.A.(Civil)/3955/2024 in RSA/236/2024 | NIVA BANIKYA AND 2 ORS Versus RUMI BANIK AND ANR | MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI | MR. B J MUKHERJEE MS R SAHA FOR CAVEATOR |

ORDERS

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| 15 | I.A.(Cr.)/1011/2024 BA 2052/2024(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./2052/2024 | DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR | MS. D CHAUHAN | PP, ASSAM |
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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
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| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |

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|-----|----------------|------------|----|------------|
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
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| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|---|
| ADMISSION | | | | |
| 1 | MACApp./421/2024 | SIKHA RANI DAS AND 4 ORS Versus JIYABUL HUSSAIN MAZUMDER AND 2 ORS F | MR. M TALUKDAR | M CHETIA (R3) |
| 2 | MACApp./468/2024 | NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H | MR T KALITA MR. A KAKATI | |
| | WITH I.A.(Civil)/2775/2024 in MACApp./468/2024 | NATIONAL INSURANCE COMAPANY LTD. Versus SUBHASH RABHA AND 3 ORS. H | MR T KALITA MR. A KAKATI | |
| 3 | CRP(IO)/485/2024 FIXED | NIVA RANI SAIKIA AND 2 ORS Versus ANKUR BORA AND 2 ORS | MR. M K SARMA MR G DAS | MR. B RAMCHIARY (R-3) MR. D BARUAH (R-1,2) MS T RAMCHIARY(R-3) MS S K GUPTA(R-1,2) |
| 4 | MACApp./550/2024 | HDFC ERGO GENERAL INSURANCE CO LTD Versus LABHALI DEKA AND 4 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. J SARMAH (R1,4) MRS. M BARUAH (R1,4) |
| | WITH I.A.(Civil)/3262/2024 in MACApp./550/2024 | HDFC ERGO GENERAL INSURANCE CO LTD Versus LABHALI DEKA AND 4 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| 5 | MACApp./573/2024 | CHANDRA MAYA RAI AND 2 ORS Versus BABU SINGH AND ANR | MR D K KALITA MR. K K PARASAR MR. G C BORAH | |
| 6 | MACApp./631/2024 | NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SMTI CHAYA RANI SARKAR HER LEGAL HEIRS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| | WITH I.A.(Civil)/2693/2022 in MACApp./631/2024 | NATIONAL INSURANCE COMPANY LTD. Versus SMTI CHAYA RANI SARKAR AND 2 ORS | MR. R GOSWAMI MS. M SAIKIA | |
| | WITH I.A.(Civil)/3908/2024 in MACApp./631/2024 | NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF SMTI CHAYA RANI SARKAR HER LEGAL HEIRS(Deceased) | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |

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| 7 | MACApp./641/2024 | MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus RINA MAHELI AND 6 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| | WITH I.A.(Civil)/4002/2024 in MACApp./641/2024 | MAGMA HDI GENERAL INSURANCE COMPANY LTD Versus RINA MAHELI AND 6 ORS | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| 8 | MACApp./648/2024 | ORIENTAL INSURANCE COMPANY LTD Versus NANDESWAR BARUAH AND 2 ORS. F | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. I H LASKAR(R-2,3) MR. P K DEKA(R-2,3) MR. R BORUAH MR. B POYOM (R-2,3) MR. P DAIMARY(R-2,3) MR. R. KARIM(R-2,3) MS. N M LONGKENG(R-2,3) |
| | WITH I.A.(Civil)/64/2025 in MACApp./648/2024 | ORIENTAL INSURANCE COMPANY LTD Versus NANDESWAR BARUAH AND ORS | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR R BARUAH |
| 9 | I.A.(Civil)/3976/2024 in CRP(IO)/354/2024 | BINOD KUMAR JAIN AND 6 ORS Versus MUNNI DOGRA @ MUNNI GANGWAL | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL | MR R SENSUA G KAUSHIK |
| | WITH CRP(IO)/354/2024 | MUNNI DOGRA @ MUNNI GANGWAL Versus BINOD KUMAR JAIN AND 6 ORS | MR R SENSUA G KAUSHIK R A LAHKAR | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS. C AGARWAL |
| 10 | MACApp./34/2025 | AJIBUR RAHMAN @ AZIBUR RAHMAN Versus PALLABI HAZARIKA CHOUDHARY AND 2 ORS. | MR. K BHATTACHARJEE MS. A BARMAN ABBASH U AHMED | |
| 11 | MACApp./35/2025 | ORIENTAL INSURANCE COMPANY LTD. Versus PRANITA BORA @ PRANITA BARAH | MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA | |
| | WITH I.A.(Civil)/301/2025 in MACApp./35/2025 | ORIENTAL INSURANCE COMPANY LTD. Versus PRANITA BORA @ PRANITA BARAH | MR S DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA | |
| ORDERS | | | | |
| 12 | MFA/100/2012 WITH LCR | NATIONAL INSURANCE CO. LTD. Versus MD. AMIR ALI @ AMIR and ORS | MR.N C DAS MR.G BAISHYA MR.R GOGOI | |
| 13 | CRP/221/2016 | ANOWARUDDIN WAKF ESTATE Versus SRI BIPIN DEY and 6 ORS | MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN MR.J DEKA MR.G MISHRA | MR Z ALAM MS. S NAZNEEN MR. S K DAHAL |
| | WITH CRP/230/2017 | ANOWARUDDIN WAKF ESTATE Versus BIPIN DEY and 6 ORS. | MR.R HUSSAIN MR.S DAS MR.A DAS MS.M BORDOLOI MR.N I KHAN | MR Z ALAM(R-2) MR. S M BARUAH (R-7) MS. S NAZNEEN (R-2) MR. S K DAHAL (R-2) |
| 15 | MFA/51/2017 WITH LCR | THE UNION OF INDIA Versus M/S UNITED COMMERCIAL CO. and ANR | MR.U K GOSWAMI MR.G GOSWAMI MR H GUPTA SC, NF RLY | MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA |
| 16 | MFA/101/2017 WITH LCR | THE ORIENTAL INSURANCE CO. LTD Versus RUP BANU and ANR | MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA | |

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| 17 | I.A.(Civil)/3174/2019 IN MFA 23/2011(D/O) in MFA/23/2011 | NATIONAL INSURANCE COMPANY LTD. Versus ANIL CH. DAS AND 2 ORS | MRS. S ROY | MR. R K AGARWAL |
| 18 | I.A.(Civil)/3319/2019 WITH LCR in MFA/137/2017 | UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS | MR. A J SAIKIA MR. U K DUTTA MR. K BORAH | MR. D NATH (r-1 to 5) MR D KALITA (r-1 to 5) |
| | WITH MFA/137/2017 | UNITED INDIA INSURANCE CO. LTD. Versus BABUL DAS and ANR. | MR.P J PHUKAN MR.A J SAIKIA MR.U K DUTTA MR.K BORA MRN BHUYAN | MR.K GOGOI |
| | WITH I.A.(Civil)/3320/2019 in MFA/137/2017 | UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS | MR. A J SAIKIA MR. U K DUTTA MR. K BORAH | |
| | WITH I.A.(Civil)/3321/2019 in MFA/137/2017 | UNITED INDIA INSURANCE CO. LTD. Versus ON THE DEATH OF BABUL DAS HIS LEGAL HEIRS SMTI CHUNU DAS AND 5 ORS | MR. A J SAIKIA MR. U K DUTTA MR. K BORAH | |
| 19 | MFA/139/2021 | SANU THAPA @ SANU MAYA LAMA AND 2 ORS Versus SMTI. YANGCHEN PEMA AND ANR. | MR. A R AGARWALA MS. R LAILA MD. K ALI | MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA (R-2) |
| | WITH CO/19/2022 in MFA/139/2021 | UNITED INDIA INSURANCE COMPANY LTD. Versus SANU THAPA @ SANU MAYA LAMA AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| 20 | I.A.(Civil)/815/2021 WITH LCR in MACApp./2722/2020 | ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS. | MR. M DUTTA MR U ROY | MR. A BHATTACHARYYA |
| | WITH MACApp./2722/2020 (Filing Number) | SRI ANUPAM HAZARIKA Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS | | |
| 21 | WITH MACApp./471/2019 | ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. KOCHILA RABI DAS AND 2 ORS. | MR. R C PAUL MS L DAS | MR D MONDAL MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA |
| 22 | CO/16/2022 WITH LCR in MFA/55/2010 | HARINDER SAH Versus ORIENTAL INSURANCE CO. LTD. AND ANR. | MR. A R AGARWALA | MR. A AHMED |
| | WITH MFA/55/2010 | M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR | MR. R C PAUL MR.A AHMED MS L DAS | MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR |
| | WITH MC/1479/2010 in MFA/55/2010 | M/S ORIENTAL INSURANCE CO. LTD., Versus HARINDAR SAH and ANR, | MR.A AHMED | |

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| <p>23 MACApp./257/2022</p> | <p>UNITED INDIA INSURANCE CO. LTD. Versus BHANITA DEVI and 2 ORS</p> | <p>MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE</p> | <p>MS. A GUPTA MR. A K PURKAYASTHA MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR G DEKA MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR. S SHARMA MR.N I CHOWDHURY(R-1) MR.J RABHA(R-3)</p> |
| <p>WITH I.A.(Civil)/1428/2022 in MACApp./257/2022</p> | <p>UNITED INDIA INSURANCE CO. LTD. Versus BHANITA DEVI and 2 ORS</p> | <p>MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE</p> | <p>MR S S SHARMA MS. A GUPTA MR. A K PURKAYASTHA MR.T DEURI(R-3) MRS.R S DEURI(R-3) MR.A N I HUSSAIN(R-3) MR. S BISWAS(R-1) MR. S SHARMA MR.J RABHA(R-3) MR.N I CHOWDHURY(R-1)</p> |
| <p>24 I.A.(Civil)/3776/2022 WITH LCR in MACApp./855/2022 WITH MACApp./855/2022</p> | <p>THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.</p> | <p>MR. S K GOSWAMI MR. R SHARMA</p> | <p>MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1) MR A KAKOTI (R -1 TO 4)</p> |
| <p>WITH MACApp./4385/2023 (Filing Number)</p> | <p>THE ORIENTAL INSURANCE CO. LTD. Versus RAMEN DAS AND ANR.</p> | <p>MR. S K GOSWAMI MR. R SHARMA</p> | <p>MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1) MR A KAKOTI (R -1 TO 4)</p> |
| <p>25 I.A.(Civil)/1243/2023 in MACApp./4385/2023</p> | <p>THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM PANBAZAR Versus SMTI BABITA BAISHYA AND ORS</p> | <p>MR. N K DAS MR. T R GOGOI</p> | <p>MR A KAKOTI (R -1 TO 4)</p> |
| <p>WITH MACApp./4385/2023 (Filing Number)</p> | <p>THE DIRECTOR FIRE AND EMERGENCY SERVICES ASSAM Versus SMT BABITA BAISHYA AND 4 OTHERS</p> | <p>MR. N K DAS</p> | <p>MR A KAKOTI (R -1 TO 4)</p> |
| <p>26 I.A.(Civil)/1733/2023 in MACApp./6670/2023</p> | <p>ORIENTAL INSURANCE COMPANY LTD. Versus RASHEN ALI @ ROSHEN ALI AND 5 ORS.</p> | <p>MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA</p> | <p>MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1) MR A KAKOTI (R -1 TO 4)</p> |
| <p>WITH MACApp./6670/2023 (Filing Number)</p> | <p>ORIENTAL INSURANCE COMPANY LTD. Versus RASHEN ALI @ ROSHEN ALI AND 5 ORS. E</p> | <p>MR. S DUTTA</p> | <p>MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1) MR A KAKOTI (R -1 TO 4)</p> |
| <p>WITH I.A.(Civil)/6673/2023 (Filing Number)</p> | <p>ORIENTAL INSURANCE COMPANY LTD. Versus</p> | <p>MR. S DUTTA</p> | <p>MR S N KRISHNATRAYA (R1) MAYUR DAS (R1) MR. P K CHOUDHURY (R1) MR A KAKOTI (R -1 TO 4)</p> |
| <p>27 I.A.(Civil)/1758/2023 in MACApp./6588/2023</p> | <p>CHABBIR KHAN (SABIR KHAN) Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.</p> | <p>MR. R SARMA</p> | <p>MR. A J SAIKIA(R-1) M CHETIA(R-1)</p> |
| <p>WITH MACApp./6588/2023 (Filing Number)</p> | <p>CHABBIR KHAN (SABIR KHAN) Versus UNITED INDIA INSURANCE CO. LTD. AND ANR. A</p> | <p>MR. R SARMA</p> | <p>MR. A J SAIKIA(R-1) M CHETIA(R-1)</p> |
| <p>WITH I.A.(Civil)/1917/2024</p> | <p>ON THE DEATH OF CHABBIR KHAN (CHAABIR KHAN) HIS LEGAL HEIRS ABDUL MATALIB AND ANR Versus UNITED INDIA INSURANCE CO. LTD. AND ANR.</p> | <p>MR. R SARMA</p> | <p>MR. A J SAIKIA(R-1) M CHETIA(R-1)</p> |

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| 28 | I.A.(Civil)/2179/2023 in MACApp./8871/2023 | NEW INDIA ASSURANCE COMPANY LIMITED Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MRS. S ROY(R-4) MS F N ZAMAN (R-4) |
| | WITH MACApp./8871/2023 (Filing Number) | NEW INDIA ASSURANCE COMPANY LIMITED . Versus BITHIKA BAIRAGI @ PRANJITA AND 3 ORS. B | MS. R D MOZUMDAR | |
| 29 | I.A.(Civil)/2219/2023 in MFA/8347/2023 | M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. | MR. P HAZARIKA P. BORAH MR. H S BORAH | MS. SUDAKSHINA K. (r-3,4) MS. P BARUAH (r-3,4) |
| | WITH MFA/8347/2023 (Filing Number) | M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E | MR. P HAZARIKA | |
| | WITH I.A.(Civil)/8348/2023 (Filing Number) | M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SMTI MRINALINI DAS AND 3 ORS. E | MR. P HAZARIKA | |
| 30 | I.A.(Civil)/2323/2023 CRP 100/2019(D/O) in CRP/100/2019 | ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS | MR. U N CHATTRY MR. O LASKAR | |
| | WITH I.A.(Civil)/2324/2023 | ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS. | MR. U N CHATTRY MR. O LASKAR | |
| | WITH I.A.(Civil)/2326/2023 | ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND 7 ORS. | MR. U N CHATTRY MR. O LASKAR | |
| | WITH I.A.(Civil)/2327/2023 | ABDUL MANNAF LASKAR AND 2 ORS. Versus KUTUB UDDIN LASKAR AND ORS. F | MR. U N CHATTRY MR. O LASKAR | |
| 31 | I.A.(Civil)/2397/2023 in MACApp./9583/2023 | PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. | MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI | MR. A J SARMA (r-3) MR G ALAM (r-3) MR. J KALITA (R-1) MR. H ROHMAN (r-3) |
| | WITH MACApp./9583/2023 (Filing Number) | PONESWARI @ PUNESWARI BORA Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS. B | MR. A R AGARWALA | |
| 32 | I.A.(Civil)/3131/2023 in MACApp./10917/2023 | NASIR UDDIN LASKAR Versus JURI HAZARIKA AND 8 ORS. | MR. A H ALAMGIR | MR. R GOSWAMI (R-8,9) MS. S CHAKRABORTY (R-8,9) MR C PHUKAN (R-8,9) MS. M SAIKIA (R-8,9) MS. P BORTHAKUR (R-8,9) A. N. H PHOM (R-8,9) |
| | WITH MACApp./10917/2023 (Filing Number) | NASIR UDDIN LASKAR Versus JURI HAZARIKA AND 8 ORS. B | MR. A H ALAMGIR | |
| 33 | I.A.(Civil)/3788/2023 in MACApp./14590/2023 | NATIONAL INSURANCE COMPANY LTD Versus MITHUN BANIK AND 2 ORS. | MR. A J SAIKIA M CHETIA MR. S. PEGU | MR D MONDAL(R-1) |
| | WITH MACApp./14590/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus MITHUN BANIK AND 2 ORS. A | MR. A J SAIKIA | |

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| | WITH I.A.(Civil)/14593/2023 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus MITHUN BANIK AND 2 ORS. A | MR. A J SAIKIA | |
| 34 | MC/7/2024 IN MAC.APP. SL.NO. 203204 in I.A.(Civil)/29/2018 | PUTUL PHUKAN, Versus TARA YAJUM AND 2 ORS | MR. P MAHANTA MR. C M MAHANTA | MRS. M CHOWDHURY |
| 35 | MFA/14/2024 WITH LCR | EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus M/S NILACHAL DISTILLERY PVT LTD and 3 ORS | MR A J GHOSH MS D.CHAKRABARTY MR. M SMITH | |
| 36 | MFA/29/2024 | THE TATA AIG GENERAL INSURANCE CO. LTD. Versus MATU RAJPUT AND ANR. | MR. K K BHATTA | MS. SUDAKSHINA K. (r-1) MS D DAS (R-2) |
| 37 | MFA/51/2024 WITH LCR | M/S VINAYAK LOGISTICS Versus UNION OF INDIA AND ANR | MR. K P MAHESWARI MS. M SHARMA M. KALITA MR. DIVYANSH RATHI | MR. C K S BARUAH SC, NF RLY |
| 38 | MFA/58/2024 WITH LCR, B/O | MAINAO BASUMATARY AND 4 ORS Versus THE UNION OF INDIA | MS N RAFIQUE MR. S SUTRADHAR MR A N IQBAL J.P. BARUAH | MR. G PEGU |
| 39 | MACApp./99/2024 WITH LCR | CHOLAMANDALAM MS GEN INSURANCE COMPANY LIMITED Versus SUMI DEVI AND 4 ORS (A) | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | |
| 40 | Review.Pet./100/2024 in CRP/177/2023 (D/O) | PRAN GOPAL DAS AND ORS. Versus SHYAM SUNDAR DAS | MS F N ZAMAN MS. B. HAZARIKA MR. R. AHMED | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA |
| 41 | WITH Review.Pet./5/2024 in CRP/175/2023 (D/O) | ON THE DEATH OF MD. ASAD UDDIN HIS LEGAL HIERS RAJIA BEGUM AND ORS. Versus SHYAM SUNDAR DAS AND 2 ORS. | MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA | MR. S K CHAKRABORTY (R-1) |
| 42 | CRP(IO)/175/2024 | ALOK GOGOI Versus NIRALA GOGOI AND ANR | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA | MR JITENDRA DAS(R-1,2) |
| 43 | CRP(IO)/262/2024 | SARAT CHANDRA DAS Versus MUNINDRA NATH SARMA | MR. S. DEY MR P DEKA MR. B BORAH | MR. H SARMAH MR. R SARMA MR S DUTTA MR. J K ROY |
| 44 | I.A.(Civil)/423/2024 in MACApp./1533/2024 | ORIENTAL INSURANCE CO. LTD. Versus RODINGPUI ANR 4 ORS. | MR SISHIR DUTTA MS. M CHOUDHURY | MR. M TALUKDAR(R-1 TO 4) |
| | WITH MACApp./1533/2024 (Filing Number) | ORIENTAL INSURANCE CO. LTD Versus RODINGPUI ANR 4 ORS F | MR SISHIR DUTTA | |
| | WITH I.A.(Civil)/1536/2024 (Filing Number) | ORIENTAL INSURANCE CO. LTD Versus RODINGPUI ANR 4 ORS F | MR SISHIR DUTTA | |
| 45 | CRP(IO)/504/2024 WITH LCR, B/O | MD. ABDUL AZIZ Versus MD. MATIUR RAHMAN AND 2 ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | |
| 46 | I.A.(Civil)/3028/2024 B/O in MACApp./10687/2024 | THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS | MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA | MR. J SARMAH (R-1) |
| | WITH MACApp./10687/2024 (Filing Number) | THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E | MR. A ACHARYA | |

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| | WITH I.A.(Civil)/10690/2024 (Filing Number) | THE NEW INDIA ASSURANCE CO LTD Versus DIPA KALITA AND 2 ORS E | MR. A ACHARYA | |
| 47 | I.A.(Civil)/3529/2024 in MACApp./386/2024 | BHUBANESWARI DEVI Versus ORIENTAL INSURANCE COMPANY LTD. | MR D MONDAL | MS. R D MOZUMDAR |
| | WITH MACApp./386/2024 | ORIENTAL INSURANCE COMPANY LTD. Versus BHUBANESWARI DEVI AND 3 ORS. | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR D MONDAL (R-1 TO 3) |
| 48 | I.A.(Civil)/3628/2024 in MACApp./361/2023 | RABIYA BIBI AND ORS. Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS | MR G JALAN | MR. K K BHATTA |
| | WITH MACApp./361/2023 | UNITED INDIA INSURANCE COMPANY LIMITED Versus RABIYA BIBI AND 6 ORS. | MRS L SHARMA MR. K K BHATTA | |
| | WITH CO/2/2024 in MACApp./361/2023 | RABIYA BIBI AND ORS Versus UNITED INDIA INSURANCE CO. LTD | MR. N BHATRA MR G JALAN I KUMARI | |
| 49 | I.A.(Civil)/3788/2024 WITH LCR in MACApp./353/2021 | SMTI CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD A | MR H DAS MR P GOGOI | MR. S K GOSWAMI |
| | WITH MACApp./353/2021 | THE ORIENTAL INSURANCE CO. LTD Versus SMTI CHAMPA CHETRI AND 3 ORS | MR. S K GOSWAMI | MR. P GOGOI (R1) MR P GOGOI |
| | WITH CO/13/2022 in MACApp./353/2021 | CHAMPA CHETRI Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS. | MR H DAS MR. P GOGOI | MR. S K GOSWAMI |
| 50 | I.A.(Civil)/3919/2024 in MACApp./405/2023 | NIRU SONOWAL AND 2 ORS. Versus M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED AND ANR | MR. A BHATTACHARYYA | MR. P HAZARIKA |
| | WITH MACApp./405/2023 | M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus NIRU SONOWAL AND 3 ORS. | MR. P HAZARIKA MR. H S BORAH | DR. U BARUAH (R-1,2,3) RANJU R S BARUAH (R-1,2,3) MR. A BHATTACHARYYA(R-1,2,3) |
| 51 | I.A.(Civil)/3921/2024 WITH LCR in MACApp./270/2024 | CHAMPA BORA Versus THE ORIENTAL INSURANCE CO. LTD. | MR D MONDAL | MR. S K GOSWAMI |
| | WITH MACApp./270/2024 | THE ORIENTAL INSURANCE CO. LTD. Versus CHAMPA BORA AND 2 ORS. | MR. S K GOSWAMI MR. R SHARMA | MR D MONDAL(R-1) |
| 52 | I.A.(Civil)/4013/2024 in MACApp./337/2024 | NAJIMA BEGUM AND 4 ORS. Versus SHRIRAM GENERAL INSURANCE COMPANY LIMITED | MR D MONDAL | MR. A J SAIKIA |
| | WITH MACApp./337/2024 | SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus NAJIMA BEGUM AND 4 ORS. | MR. A J SAIKIA M CHETIA | MR D MONDAL (R-1 TO 5) |
| 53 | I.A.(Civil)/318/2025 in MACApp./781/2025 | CHOLAMANDALAM MS. GENERAL INSURANCE CO. LTD. Versus BHUMIKA DEKA | MR. A BHATTACHARYYA | |

WITH
[MACApp./781/2025](#)
(Filing Number)

Cholamandalam MS General Insurance
Co Ltd

ABHILASH
BHATTACHARYYA

Versus

MISS BHUMIKA DEKA (B)

WITH
[L.A.\(Civil\)/783/2025](#)
(Filing Number)

Cholamandalam MS General Insurance
Co Ltd

ABHILASH
BHATTACHARYYA

Versus

MISS BHUMIKA DEKA

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 5) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
| 7) | MR. A CHAMUAH | 31-01-2025 | To | 15-02-2025 |
| 8) | MR. A SATTAR | 08-02-2025 | To | 14-02-2025 |
| 9) | MR. B NATH | 11-02-2025 | To | 28-02-2025 |
| 10) | MR. D BORAH | 06-02-2025 | To | 17-02-2025 |
| 11) | MR. R K BHATRA | 10-02-2025 | To | 10-03-2025 |
| 12) | MR. R GOSWAMI | 04-02-2025 | To | 28-02-2025 |
| 13) | MR B PRASAD | 10-02-2025 | To | 12-02-2025 |
| 14) | MR P J BORAH | 10-02-2025 | To | 12-02-2025 |
| 15) | MR D K MISHRA | 10-02-2025 | To | 12-02-2025 |
| 16) | MR. B K BHAGAWATI | 10-02-2025 | To | 28-02-2025 |
| 17) | MR G DAS | 10-02-2025 | To | 13-02-2025 |
| 18) | MR B SARMAH | 11-02-2025 | To | 14-02-2025 |
| 19) | MR. R SARMAH | 07-02-2025 | To | 20-02-2025 |
| 20) | MR K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 21) | MR. K AGARWAL | 10-02-2025 | To | 04-03-2025 |
| 22) | MS. R D MOZUMDAR | 10-02-2025 | To | 14-02-2025 |
| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
| 24) | MR. N ALAM | 10-02-2025 | To | 14-02-2025 |
| 25) | MR. R C PAUL | 10-02-2025 | To | 15-02-2025 |
| 26) | MR. D K JAIN | 12-02-2025 | To | 20-02-2025 |
| 27) | MR. R HUSSAIN | 11-02-2025 | To | 20-02-2025 |
| 28) | MR. A DHAR | 11-02-2025 | To | 12-02-2025 |
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| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-II AND III

**NO ADJOURNMENT WILL BE ALLOWED IN RESPECT OF
ADMISSION MATTERS WITHOUT PRIOR SUBMISSION
OF ADJOURNMENT SLIP BEFORE THE HONOURABLE
COURT]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|---|
| ADMISSION | | | | |
| 1 | WP(C)/2793/2020 | PRASANTA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR A R BHUYAN MR. S RANA | GA, ASSAM SC, EDU SC, FINANCE |
| | WITH | | | |
| 2 | WP(C)/1801/2022 | BINANDA CHANGMAI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A R BHUYAN MR. S RANA | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 3 | WP(C)/938/2022 B/O | RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS | MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG | SC, PWD SC, FINANCE |
| 4 | WP(C)/1306/2022 B/O | SARWAN KUMAR Versus THE UNION OF INDIA AND 6 ORS | MR. U K NAIR MR H K DAS MR. U PATHAK | ASSTT.S.G.I. |
| 5 | WP(C)/3987/2022 B/O | JYOTISH CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED | SC, AG MRS A SAIKIA (r-5) MS. U SAUD (r-5) SC, P H E |
| 6 | WP(C)/4894/2022 | RANJIT KUMAR BORA AND 86 ORS. Versus THE STATE OF ASSAM AND ANR. | MR S BORTHAKUR MR P H KONWAR | SC, ELEM. EDU |
| 7 | WP(C)/6723/2022 B/O | JITU CHETIA Versus THE UNION OF INDIA AND 3 ORS | MR. B D GOSWAMI MR. J C GOGOI MR. S ALI MR B ISLAM | MR. B CHAKRAVARTY ASSTT.S.G.I. |
| 8 | WP(C)/7238/2022 B/O | AIMONI KAKATI Versus THE STATE OF ASSAM AND 5 ORS | MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR | GA, ASSAM SC, FINANCE |
| 9 | WP(C)/693/2023 | DIPAK KR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS | DR. P K GOSWAMI MR A BARMAN | SC, AG SC, HEALTH |

| | | | |
|----|--|--|--|
| 10 | WP(C)/2656/2023 | RAHUL PATHAK Versus THE STATE OF ASSAM AND 5 ORS. | DR R C BORPATRA GOHAIN SC, HIGHER EDU MRS. S BORPATRA GOHAIN MR. D NATH MS U SHARMA |
| | WITH I.A.(Civil)/649/2024 in WP(C)/2656/2023 | ANITA THAKURIA Versus RAHUL PATHAK AND 6 ORS | DR R C BORPATRA GOHAIN MR. R B GOHAIN MR D C NATH SC, SEC. EDU. MR. M MONDAL |
| 11 | WP(C)/2659/2023 | HIRAKJYOTI DEV Versus THE STATE OF ASSAM AND 5 ORS. | DR R C BORPATRA GOHAIN SC, HIGHER EDU MRS. S BORPATRA GOHAIN MR D C NATH (R-4) MR N AHMED MR. M MONDAL (R-4) MS U SHARMA MR. M M ZAMAN MR A BASUMATARY D HUSSAIN |
| | WITH I.A.(Civil)/3398/2023 in WP(C)/2659/2023 | DIPAK TALUKDAR, Versus HIRAKJYOTI DEV AND 5 ORS. | MR D C NATH SC, HIGHER EDU MR. M MONDAL (R-4) DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN |
| 12 | WP(C)/2827/2023 FIXED | DWIJU GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS | MR. C BORUAH SC, SEC. EDU. MR. R BORO MR A BORUAH |
| 13 | WP(C)/5288/2023 B/O | VIJAY KUMAR L Versus THE STATE OF ASSAM AND 4 ORS | MR. U K NAIR MR K KHANNA (r-2) MR H K DAS MS M DAS (r-2) MR. A BORO SC, INDUSTRIES AND MR N K SARMA COMMERCE |
| 14 | WP(C)/5633/2023 | OLIVA DAS Versus THE STATE OF ASSAM AND 6 ORS | MR. R B PHOOKAN SC, ELEM. EDU R SARMAH SC, SCERT, ASSAM MR K J HAZARIKA SC, SSA |
| 15 | WP(C)/370/2024 | REZZAK ALI Versus THE STATE OF ASSAM AND 7 ORS | MR. L R MAZUMDER SC, P AND R.D. MR. A Z AHMED MR. S U AHMED (r-8) S W HUSSAIN MR A HAWARI (r-8) SC, P H E |
| 16 | WP(C)/1002/2024 | BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS | MR. P K ROYCHOUDHURY SC, ELEM. EDU MR. S U AHMED SC, AG MR A HAWARI SC, FINANCE |
| 17 | WP(C)/1500/2024 | PRATUL KR DAS AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS | MS J RAJKUMARI SC, EMPLOYMENT AND MR S BORTHAKUR CRAFTSMAN TRAINING MR. D GOGOI MS. A TALUKDAR, GA, assam |
| 18 | WP(C)/4352/2024 B/O | MUKUL CHANDRA KALITA AND 20 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR H DAS GA, ASSAM MR. B C DEKA SC, REVENUE D BARUAH |
| 19 | WP(C)/5053/2024 B/O | HAYA NAMPUI Versus THE STATE OF ASSAM AND 6 ORS. | MS. M PAUL GA, ASSAM MS. S P DAS SC, AG SC, P H E SC, DIMA HASAO SC, FINANCE |
| 20 | WP(C)/7080/2024 FIXED | PRIYANKA GOGOI AND 17 ORS Versus THE UNION OF INDIA AND 11 ORS | MD H R AHMED MS. B SARMA (C.G.C) M BEGUM DY.S.G.I. |
| 21 | WP(C)/25/2025 FIXED | PARU MURA Versus THE STATE OF ASSAM AND 3 ORS. | MR H TALUKDAR SC, AG (A AND E) MRS. M DEKA SC, PWD MR. R SARMA SC, FINANCE |
| 22 | WP(C)/55/2025 FIXED | BIJOY KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY GA, ASSAM MISS. R R KAKATI N GAUTAM |
| 23 | WP(C)/62/2025 FIXED | KANGKAN JYOTI MALAKAR Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS | MR. P KALITA GA, ASSAM MR. I CHOUDHURY MR. N DEKA(R-1,2) M INGTI MR. M GOGOI (R-1,2) MR. S BANIKYA(R-1,2) |
| 24 | WP(C)/70/2025 FIXED | RATNA DEEP DAS AND 6 ORS Versus THE UNION OF INDIA AND 11 ORS | MD H R AHMED MRS S BARUAH (C.G.C) M BEGUM DY.S.G.I. |

BAIL HEARING (BA)

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| 25 | Bail.Appln./3884/2024 FIXED | MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH Versus THE STATE OF ASSAM AND ANR ORDERS | MR. J C GOGOI MR B ISLAM | PP, ASSAM |
| 26 | WP(C)/3676/2021 | PURNANDA BORA Versus THE STATE OF ASSAM AND 6 ORS | MR. B K DAS M N KHAN | SC, ELEM. EDU GA, ASSAM MR. K BORUAH (R-7) MR. R S MISHRA (R-7) MR. MEHBOOB ALAM (R-7) |
| 27 | Cont.Cas(C)/157/2024 | KAMAKHYA PRASAD RAI Versus MAMATA HOJAI | MR. N H MAZARBHUIYAN MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MS.SHOMA DASGUPTA MS. L WAJEEDA MS SUPRIYA DASGUPTA MR R I BHUYAN J.P. BARUAH | |
| 28 | Cont.Cas(C)/319/2024 FIXED | RUHUL ALOM CHOUDHURY Versus SRI MUNINDRA NATH NGATEY | MR. A H ALAMGIR | |
| 29 | Cont.Cas(C)/339/2024 | KIRAN BHUYAN AND ORS Versus ARUNA RAJORIA IAS AND ORS | MR T DAS R. CHAUHAN | MR. B GOGOI (R-3) MR A CHALIHA (R-3) |
| 30 | Cont.Cas(C)/453/2024 B/O | BIPUL DEKA Versus SHRI AKASH DEEP | MR H GUPTA MR Y. BARBHUIYA | MR. D SAIKIA (R-1) MS. R B BORA(R-1) MR. S BORA(R-1) |
| 31 | WP(C)/6475/2024 B/O | DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 7 ORS | MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN | SC, HIGHER EDU GA, ASSAM |
| 32 | Cont.Cas(C)/4/2025 | BHASKAR DEKA Versus KAVITHA PADMANABHAN, IAS AND 4 ORS | MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS | |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 4) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
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| 6) | MS. B M CHHETRI | 04-02-2025 | To | 28-02-2025 |
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[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|--|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./332/2025 B/O | BABU AHMED BARBHUIYA Versus THE STATE OF ASSAM | MR SARFRAZ NAWAZ | PP, ASSAM |
| MOTION | | | | |
| 2 | AB/281/2025 | RAKESH KUMAR PRASAD Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 3 | Bail Appln./1700/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 4 | Bail Appln./2204/2024 WITH CASE RECORD(SCANNED COPY) | SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 5 | Bail Appln./2291/2024 WITH CASE RECORD(SCANNED COPY) | SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM | MR S RAHMAN MR S KHOUND MS. S PHUKAN | PP, ASSAM |
| 6 | Bail Appln./2567/2024 WITH CASE RECORD(SCANNED COPY), FIXED | DINBANDHU KUMAR Versus THE STATE OF ASSAM | MR S RAHMAN MS. S PHUKAN | |
| 7 | Bail Appln./3506/2024 WITH CASE RECORD(SCANNED COPY) | DILWAR KHAN Versus THE STATE OF ASSAM | MR. T DEURI MRS. R S DEURI MR D S DEKA | PP, ASSAM |
| 8 | Bail Appln./3882/2024 WITH SCANNED COPY OF LCR | BIKRAM PAUL @ BIPLOB PAUL Versus THE STATE OF ASSAM AND ANR | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 9 | Bail Appln./3938/2024 WITH CASE RECORD(SCANNED COPY) | AJIT ORANG Versus THE STATE OF ASSAM | MR. R HAZARIKA MR. C CHAKRAVARTY MR. I K BURAGOHAIN | PP, ASSAM |
| 10 | Bail Appln./30/2025 FIXED | FAIJUR RAHMAN Versus THE STATE OF ASSAM | MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM | PP, ASSAM |
| 11 | Bail Appln./110/2025 WITH CASE RECORD(SCANNED COPY), FIXED | JIAUL HOQUE @ JIYAU HAQUE Versus THE STATE OF ASSAM | N NEOG L BANIK MS. S KAUR | PP, ASSAM |

BAIL HEARING

| | | | | |
|----|---|---|--|--|
| 12 | AB/2649/2024 FIXED | ALA UDDIN AND ANR Versus THE STATE OF ASSAM | MR. A S TAPADER MR M AHMED | PP, ASSAM |
| 13 | AB/2995/2024 FIXED | CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN | PP, ASSAM |
| 14 | AB/3318/2024 FIXED | PANKAJ GOGOI AND ANR Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. G TAMULI MR. D GOGOI | PP, ASSAM |
| 15 | AB/3346/2024 FIXED | PRABIR PAUL Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM MS. P BORAH | PP, ASSAM |
| 16 | AB/20/2025 FIXED | GAJENDRA BISWAS AND 2 ORS Versus THE STATE OF ASSAM | MS. P BASFORE | PP, ASSAM |
| 17 | AB/61/2025 FIXED | ROBINS K THOMAS Versus THE STATE OF ASSAM | MR. B K JAIN | PP, ASSAM |
| 18 | AB/84/2025 WITH OFFICE NOTE, FIXED | LUHIT DAS Versus THE STATE OF ASSAM AND ANR. | MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. F RAHMAN | MR. P SAIKIA, LEGAL AID COUNSEL PP, ASSAM |
| 19 | AB/107/2025 B/O | GOLAP CHANDRA DUTTA Versus THE STATE OF ASSAM AND ANR. | MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA | MS. D L DEKA(R-2) MR. D UPAMANYA (R-2) MS. I DAS(R-2) PP, ASSAM |
| 20 | AB/134/2025 FIXED | AKSHAY MANDAL Versus THE STATE OF ASSAM, | MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA | PP, ASSAM SC, FOREST |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
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[For Wednesday,12th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|--|
| MOTION | | | | |
| 1 | Crl.Rev.P./459/2024 | KARABI SONOWAL Versus THE STATE OF ASSAM AND ANR | MR. T DEURI MR. R CHETRI MR U SAIKIA MR N MILI | PP, ASSAM |
| | WITH I.A.(CrI.)/1095/2024 in Crl.Rev.P./459/2024 | KARABI SONOWAL Versus THE STATE OF ASSAM AND ANR | MR. R CHETRI MR U SAIKIA MR N MILI | PP, ASSAM |
| 2 | Crl.Pet./1189/2024 | MD. TOUSIF HUSSAIN REZA AND ANR Versus AAFSHEEN AL ISLAM | MD E AHMED MD. I HUSSAIN MR M ISLAM | |
| 3 | Crl.Pet./56/2025 | PUNJAB NATIONAL BANK Versus BIJOY KUMAR BERIA | MR D GOGOI | |
| ADMISSION | | | | |
| 4 | Crl.Rev.P./46/2023 WITH LCR 2 FILES (SCANNED) | LOKMAN ALI Versus THE STATE OF ASSAM AND ANR | MR M AHMED MR. A HUSSAIN | PP, ASSAM |
| 5 | Crl.Pet./398/2023 WITH LCR 6 FILES AND 2 REGISTERS WITH I.A.(CrI.)/221/2024 in Crl.Pet./398/2023 | SHRI KIRBA GEE Versus THE STATE OF ASSAM AND ANR | MS. T JINI MR. S BISWAKARMA | PP, ASSAM |
| 6 | Crl.Rev.P./455/2023 WITH LCR | ASSAM FOREST PRODUCTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS | MR. R B PHOOKAN MR S KHOUND MR S KHOUND MS. N BORAH MR K J HAZARIKA | MR. B D KONWAR SR. ADV. (R-2,3,4) MR. R KALITA (R-2,3,4) MR. J SINGH (R-2,3,4) MS. V V THANYU (R-2,3,4) PP, ASSAM |
| 7 | Crl.Rev.P./264/2024 WITH LCR (SCANNED) | DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA | MRS K M SAIKIA | MR S M ABDULLAH P MS. F HUSAIN MS. F HUSAIN MD R ISLAM MD IMRAN |

| | | | | |
|---------------------------------|---|---|--|--|
| | WITH I.A.(CrI.)/624/2024 in CrI.Rev.P./264/2024 | DR. SURYA KUMAR SAIKIA Versus SMTI. DWIPANNITA KALITA | MRS K M SAIKIA | MS. F HUSAIN |
| 8 | Crl.Rev.P./338/2024 | SMTI. RIJURANI DAS Versus STATE OF ASSAM AND ANR | MRS M DAS | MR. S MUNIR(R-2) MR P KALITA(R-2) MR K HUSSAIN (R-2) PP, ASSAM |
| 9 | Crl.Pet./532/2024 WITH LCR (SCANNED) | SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM AND ANR | MR. N J DUTTA MS. R CHOUDHURY MR A BASUMATARY MS. B. HAZARIKA | PP, ASSAM |
| 10 | Crl.Pet./1015/2024 | LAKHIRANI BISWAS AND 3 ORS Versus BANESWAR MONDAL AND 3 ORS | MR R DHAR MR B C MUCHAHARY J DAS | MR. S NEOG (R-1,2,3,4) MS. S G BARUAH (R-1,2,3,4) MR. B BORGHAIN (R-1,2,3,4) MR. B SAIKIA (R-1,2,3,4) |
| 11 | Crl.Pet./1267/2024 WITH LCR (SCANNED) | JOHURA BIBI LASKAR Versus BINOY KUMAR SINGHA AND ANR | MR. A M BARBHUIYA | MR. M H RAJBARBHUIYAN (R-1) MRS. R CHETRI (R-1) PP, ASSAM |
| 12 | Crl.Pet./1380/2024 WITH LCR (SCANNED) | BHUGESWAR TAID Versus THE STATE OF ASSAM AND ANR | MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | MR M CHETIA (R-2) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 13 | Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM | MR B PRASAD MR K K KALITA MR. A AHMED MR. M A CHOUDHURY MS. G DEKA MR P J BORAH U U KHAN MR A AHMED | PP, ASSAM |
| 14 | Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | GULFAM ALI Versus THE STATE OF ASSAM | MR. M AHMED MD I H LASKAR | PP, ASSAM |
| 15 | Bail Appln./2631/2024 WITH CASE RECORD(SCANNED COPY), FIXED | JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM | MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM | PP, ASSAM |
| 16 | Bail Appln./3457/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RUBEL MIAH Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH | PP, ASSAM |
| 17 | Bail Appln./3823/2024 | MD ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR A KHANIKAR R L CHUTIA | PP, ASSAM |
| 18 | Bail Appln./3954/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SMTI SANGITA DAS Versus THE STATE OF ASSAM | MR. P BOIRAGI MR. S TAI | PP, ASSAM |
| 19 | Bail Appln./88/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | DHANESWAR BARMAN Versus THE STATE OF ASSAM AND ANR | MR. A PAUL | PP, ASSAM |
| 20 | Bail Appln./159/2025 FIXED | FARID ALI Versus THE STATE OF ASSAM AND ANR | MR. A ROSHID | PP, ASSAM |
| 21 | Bail Appln./168/2025 WITH CASE RECORD(SCANNED COPY), FIXED | TAUFIQUE ALI @ MD TOFIQ ALI Versus THE STATE OF ASSAM AND ANR. | MR. M BISWAS J SINGPHO A GHOSAL S K DAS | PP, ASSAM |
| 22 | Bail Appln./228/2025 FIXED | AKHIRUL ISLAM Versus THE STATE OF ASSAM | MR. S M MOLLAH MR M CHOUDHURY MR. M MONDAL MS. F BEGUM | PP, ASSAM |

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| 23 | Bail Appln./231/2025 FIXED | MEHBUB ALOM MAZUMDER Versus THE STATE OF ASSAM | MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN MR. R A MAZUMDER M. ROBBANI | PP, ASSAM |
| BAIL HEARING | | | | |
| 24 | AB/2601/2024 FIXED | WASIM AKRAM Versus THE STATE OF ASSAM AND ANR | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | MR. M KALITA(R-2) MR. K KALITA(R-2) PP, ASSAM |
| 25 | AB/2991/2024 FIXED | SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR | MD R ALI | DY.S.G.I. PP, ASSAM |
| 26 | AB/3127/2024 FIXED | MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM | MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY | PP, ASSAM |
| 27 | WITH AB/3126/2024 | FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM | MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY | PP, ASSAM |
| 28 | AB/3203/2024 FIXED | ARIFUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM | MS. G BORAH | PP, ASSAM |
| 29 | AB/64/2025 | BHAKTA PRASAD ADHIKARI Versus THE STATE OF ASSAM | MR. L GOGOI | PP, ASSAM |
| 30 | AB/75/2025 FIXED | ANISUL ISLAM Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH | PP, ASSAM |
| 31 | AB/145/2025 FIXED | NAYAN JYOTI KALITA Versus THE STATE OF ASSAM | MR S RAHMAN MS. S PHUKAN MS L MISHRA | PP, ASSAM |
| ORDERS | | | | |
| 32 | W.P.(Cri.)/35/2022 FIXED | MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS | MR A N AHMED | GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I. |
| 33 | Crl.Pet./730/2022 WITH LCR (SCANNED) | RAJU SIL Versus THE STATE OF ASSAM AND ANR. | MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM | G UDDIN (r-2) MR A K AZAD (r-2) PP, ASSAM |
| 34 | Crl.Rev.P./480/2023 | NOOR HUSSAIN Versus CHITTARANJAN CHANGKAKOTI AND ANR | MS. T ROY MS M ROY | PP, ASSAM |
| 35 | Crl.Pet./800/2024 WITH LCR | TAPAN CHUTIA Versus THE STATE OF ASSAM AND ANR | MR A TEWARI MS. D SHARMA | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 12/02/2025

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| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 3) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
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| 23) | MR H K MAHANTA | 11-02-2025 | To | 13-02-2025 |
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| 29) | MR. B P BORAH | 11-02-2025 | To | 12-02-2025 |
| 30) | MR. M U MAHMUD | 11-02-2025 | To | 14-02-2025 |
| 31) | MR H GUPTA | 13-02-2025 | To | 13-02-2025 |
| 32) | MR I HASSAN | 11-02-2025 | To | 14-02-2025 |
| 33) | MR. S P ROY | 10-02-2025 | To | 12-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,12th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--|
| <u>DELIVERY OF ORDER</u> | | | |
| 1 WP(C)/6318/2019 BY SLIP | ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS | MRS. K DEVI MR. M KHAN MR J RAHMAN | GA, ASSAM MS M KAKOTY, SC, AH&VET |
| 2 WP(C)/7535/2022 BY SLIP | RAMANI KAKATI Versus THE STATE OF ASSAM AND ANR | MR. J I BORBHUIYA MR. A GANGULY MR. L MOHAN MS. M ROY MR T CHHETRI MR A HOSSAIN | GA, ASSAM MS. M M KOTOKY, SC, ANIMAL HUSBANDRY & VETERINARY DEPTT. & DIARY DEVELOPMENT DEPTT. |
| 3 WP(C)/903/2023 BY SLIP | MOON BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | GA, ASSAM |
| <u>TOP OF THE LIST</u> | | | |
| 4 WP(C)/7499/2018 FIXED, BY SLIP | DINESH CH. SARMA Versus THE UNION OF INDIA AND 8 ORS. | MR. B P BORAH MR P J DUTTA | MR D SENAPATI (R2-R9) MS. S. TODI (R2-R9) ASSTT.S.G.I. SC, NEEP CO. |
| 5 WP(C)/8797/2018 | SIMANTA PRADIP BORA Versus THE STATE OF ASSAM AND 3 ORS. | MR. K KALITA MR. S CHOWDHURY MR B CHOUDHURY MS T DEURI MR E SHITIRI MR. C BASUMATARY | GA, ASSAM |
| 6 WP(C)/2568/2019 | MUKTA RAM BEZBARUAH Versus THE CHAIRMAN AND APPELLATE AUTHORITY AND 4 ORS. | MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS | MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA |
| <u>ADMISSION</u> | | | |
| 7 WP(C)/7306/2023 | MUNJUWARA KHATUN Versus THE STATE OF ASSAM AND 5 ORS | MR. M R KHANDAKAR | GA, ASSAM SC, FINANCE SC, REVENUE |
| 8 WP(C)/4990/2024 FIXED | RATAN CHANDRA MANDAL Versus THE STATE OF ASSAM AND 4 ORS | MR. S K GHOSH MS F AHMED | GA, ASSAM MR. P S BHATTACHARYYA(R-5) SC, REVENUE |

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| 9 | WP(C)/5989/2024 FIXED | JELAL UDDIN AHMED Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS | MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED | SC, A G V B |
| 10 | WP(C)/6666/2024 FIXED | M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA M AGARWAL MS. BANSHIKA PODDER | SC, FINANCE AND TAXATION |
| 11 | WP(C)/6813/2024 B/O | HABIBAR RAHMAN Versus THE STATE OF ASSAM AND THREE ORS | MR. S C BISWAS MR. F A HASSAN | GA, ASSAM SC, REVENUE |
| 12 | WP(C)/6821/2024 FIXED | NATWAR KUMAR JALAN Versus THE UNION OF INDIA AND 2 ORS | DR. A SARAF MR. A GOYAL MR. A CHOUDHURY | SC, GST |
| | WITH I.A.(Civil)/336/2025 in WP(C)/6821/2024 | THE UNION OF INDIA AND 2 ORS Versus NATWAR KUMAR JALAN | MR. A GOYAL | |
| 13 | WP(C)/6822/2024 B/O | MORJINA BEGUM Versus THE STATE OF ASSAM AND ORS | MR. S C BISWAS MR. F A HASSAN | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 14 | WP(C)/6828/2024 FIXED | ABDUL HAKIM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH | GA, ASSAM SC, REVENUE |
| 15 | WP(C)/6855/2024 FIXED | HAKIM ALI MONDAL Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM | GA, ASSAM MS. P R MAHANTA MS. S KONWAR |
| 16 | WP(C)/6863/2024 FIXED | ASRAFUL ALOM MONDAL Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM | GA, ASSAM MS. P R MAHANTA MS. S KONWAR SC, REVENUE |
| 17 | WP(C)/6864/2024 FIXED | ABDUR ROHMAN Versus THE STATE OF ASSAM AND 4 ORS. | MS. A HUSSAIN MR R ISLAM | GA, ASSAM MS. P R MAHANTA MS. S KONWAR SC, REVENUE |
| 18 | WP(C)/6962/2024 FIXED | KALAPAHAR ASTHA SEWA SAMITTEE AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN | GA, ASSAM MR P NAYAK SC, GMC |
| 19 | WP(C)/6963/2024 FIXED | DHARMENDRA AGARWAL Versus THE UNION OF INDIA AND 2 ORS | MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. P MAHANTA MR. D BORA MR. N MAHAJAN | SC, GST |
| 20 | WP(C)/167/2025 FIXED | KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| ORDERS | | | | |
| 21 | WP(C)/4102/2022 CAVT. NO.06642/022, FIXED | MD. MATIBUR RAHMAN Versus MD. NABI HUSSAIN AND 4 ORS | MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA | GA, ASSAM MR. A Y CHOUDHURY (R-5) MR. M K HUSSAIN MRS. S Y AHMED MR. T A CHOUDHURY (R-5) MR K U AHMED MS S Z HAYAT (R-4) MR. A AHMED M ALOM FOR CAVEATOR |

HEARING

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|----|---|---|---|---|
| 22 | WP(C)/2491/2017 PART-HEARD, FIXED | MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR. | MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA | MR.K K NANDI(R- 1&2) MR. A GANGULY (r-1,2) MR.A J GHOSH(R- 1&2) MR. A DHANUKA (r-1,2) |
| 23 | WP(C)/1790/2022 PART-HEARD, FIXED | UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS | MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY | GA, ASSAM MR. A BHATTACHARYA (R-7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R-7) |
| 24 | WP(C)/5131/2015 WITH AFFIDAVIT FILE, FIXED | BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN | MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4) |

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